# ORISSA HIGH COURT

## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| 1 | D-BLAPL/34437/2026 | MIRAJ SEKH | GURUPRASAD BEHERA | / / | AOR20220000925C202600088 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 2 | D-BLAPL/34438/2026 | ADITYA JAYAPURIA | BIDYADHAR PANDA | / / | AOR20220001945C202600042 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 3 | D-BLAPL/34441/2026 | CHANDRAKANTI DASH | BIDYADHAR PANDA | / / | AOR20220001945C202600043 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 4 | D-BLAPL/34447/2026 | PRASANTA MAHARANA @ PRASANT KUMAR MAHARANA | RAVINDRA NARAYAN ROUT | DIGAPAHANDI /216 /2026 | AOR20220001558C202600217 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 5 | D-BLAPL/34453/2026 | JYOTISH HIRA @ KANAI | RAJIB LOCHAN PATTNAIK | M.V.79 /115 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 6 | D-BLAPL/34454/2026 | RUNALAILA KHATUN | BIBHU PRASAD CHHUALSINGH | K.NUAGOAN /164 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 7 | D-BLAPL/34456/2026 | DINA PINGUA | SOUBHAGYA KUMAR DASH | GHASIPURA /59 /2010 | AOR20220001631C202600342 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 8 | D-BLAPL/34461/2026 | MANOJ KUMAR SAHU | PREETISH SAHU | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 9 | D-BLAPL/34462/2026 | SAMIRA SUNAMAJHI | MAHES DAS | DARINGBADI /271 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 10 | D-BLAPL/34469/2026 | UTTAM SHREEWAS | JUGALA KISHORE PANDA | / /0 | |
| | BLAPL/12116/2026 | VS | VS | SPECIAL JUDGE,SONEPUR(Sonepur ) | |
| | | STATE OF ODISHA | | SPL. 2(a)C.C./0000023/2026 | |
| 11 | D-BLAPL/34471/2026 | BIJAYA BISWAKARMA | JUGALA KISHORE PANDA | TARBHA /349 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |

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|---|---|---|---|---|---|
| 12 | D-BLAPL/34474/2026 | DIBAKAR PATRA | MAHES DAS | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 13 | D-BLAPL/34475/2026 | SUDHIR @ MOTU TANDI | DEBABRATA DASH | DHARAMGARH /291 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 14 | D-BLAPL/34477/2026 | GOBINDA DIGAL @ KALIA @ GOBINDA CHANDRA DIGAL | SIDDHANT MISHRA | PHULBANI TOWN /219 /2024 | |
| | BLAPL/12115/2026 | VS | VS | A.D.J,PHULBANI(Kandhamal) | |
| | | STATE OF ODISHA | | ST/0000047/2026 | |
| 15 | D-BLAPL/34481/2026 | SAI SUBHAM SUAR | BIDYALOK MOHAPATRA | CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /123 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 16 | D-BLAPL/34482/2026 | BISWANATH GOUDA | MANGU NANDY | MALKANGIRI /480 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 17 | D-BLAPL/34484/2026 | JAIRASH @ JAIRAS DIGAL | MAHES DAS | KOTOAGARH /198 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 18 | D-BLAPL/34485/2026 | BHAGABAN HANTAL | MANGU NANDY | ORKEL /288 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 19 | D-BLAPL/34486/2026 | AKASH MAJHI | UPENDRA KUMAR SAMAL | TALSARA /115 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 20 | D-BLAPL/34487/2026 | MAHADEV @ MAHADEB TANTY | SK. ZAFARULLA | BRAJARAJNAGAR /220 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 21 | D-BLAPL/34489/2026 | NARASINGH DUMALI | MANGU NANDY | MATHILI /196 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 22 | D-BLAPL/34494/2026 | KATIYA @ NISHIKANTA MAHALIK | BHABANI SHANKAR DASPARIDA | SORO /131 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 23 | D-BLAPL/34495/2026 | PANDI GANESH RAJSEKHAR | BHABANI SHANKAR DASPARIDA | TUMUDIBANDHA /16 /2026 | |

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|---|---|---|---|---|---|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 24 | D-BLAPL/34496/2026 | DALABANDHU MUDULI @ DALBONDHU MUDULI | MANGU NANDY | ORKEL /288 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 25 | D-BLAPL/34499/2026 | SUSHANTA MEHER @ CHULA | TARA PRASAD MOHAPATRA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 26 | D-BLAPL/34500/2026 | PURNA CHANDRA PAHAL | DIPANKAR ACHARYA | BRAHMAGIRI /510 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 27 | D-BLAPL/34504/2026 | DEBAJIT TRIPATHY | KAISARUN NISHA | MALKANGIRI /510 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 28 | D-BLAPL/34505/2026 | DEBAJIT TRIPATHY | KAISARUN NISHA | MALKANGIRI /512 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 29 | D-BLAPL/34506/2026 | KAMPHA @ SUDHAL BHOI | MANISH DHIR | BANTALA /442 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 30 | D-BLAPL/34507/2026 | SANTOSH GHADEI | BANA MOHANTY | JATNI P.S. /73 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 31 | D-BLAPL/34509/2026 | SHRABANA BAGARTI | SIDHARTHA SANKAR RAY (2) | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 32 | D-BLAPL/34511/2026 | AKSHAYA KUMAR DIGAL | SIDHARTHA SANKAR RAY (2) | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 33 | D-BLAPL/34513/2026 | LIPUNA @SUBHASISH RATH @SUBHASISH RATHA | PARTHA SARATHI DAS | JANKIA P.S. /112 /2025 | AOD20240000364C202600261 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 34 | D-BLAPL/34514/2026 | JHASKETAN PALEI | PARTHA SARATHI DAS | KEONJHAR SADAR /179 /2025 | AOD20240000364C202600262 |
| | | VS | VS | () | |

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|---|---|---|---|---|---|
| | | STATE OF ODISHA | | // | |
| 35 | D-BLAPL/34522/2026 | SATYANARAYAN PERA | SURYAKANTA DWIBEDI | RAIRAKHOL /200 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 36 | D-BLAPL/34523/2026 | MURALI BHOI | KULDEEP MOHANTY | BARGARH SADAR /358 /2026 | AOD20240000012C202600352 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 37 | D-BLAPL/34526/2026 | SIDHU @LITUA BEHERA @LITU BEHERA | JUDHISTHIR SAHOO | DHENKANAL TOWN /277 /2026 | AOD20220003315C202600060 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 38 | D-BLAPL/34527/2026 | TULU NAIK | SURYAKANTA DWIBEDI | RAIRAKHOL /200 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 39 | D-BLAPL/34529/2026 | RAJA BEHERA | SURYAKANTA DWIBEDI | K.NUAGOAN /166 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 40 | D-BLAPL/34530/2026 | CHITTARANJAN KHATEI @ JITU RANJAN KHATEI @ SIRU | SURYAKANTA DWIBEDI | RANPUR /310 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 41 | D-BLAPL/34535/2026 | SUBASH DASH | AMITAV TRIPATHY | G.UDAYAGIRI /84 /2017 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 42 | D-BLAPL/34539/2026 | B.NAGESWAR PATRA | AMITAV TRIPATHY | CHAMAKHANDI /224 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 43 | D-BLAPL/34541/2026 | GANESH PRADHAN | AMITAV TRIPATHY | CHAMAKHANDI /224 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 44 | D-BLAPL/34544/2026 | GOLU @ NILKAMAL CHANDRAKAR | SIDDHANT SARANGI | BELTUKURI /129 /2026 | AOD20260000163C202600105 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 45 | D-BLAPL/34545/2026 | MADAN KHATUA | AMITAV TRIPATHY | BAUNISUNI /162 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |

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|---|---|---|---|---|---|
| 46 | D-BLAPL/34546/2026 | SK.AMIN | SUSHANTA KUMAR SAMANTARAY | MARKAT NAGAR /137 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 47 | D-BLAPL/34548/2026 | SANOJ LOHAR | SIDDHANT SARANGI | BELTUKURI /129 /2026 | AOD20260000163C202600107 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 48 | D-BLAPL/34549/2026 | ADINARAYAN @ ADITYA NARAYAN PANIGRAHI | AMIT KUMAR SAHU | BORIGUMMA /45 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 49 | D-BLAPL/34551/2026 | LINGARAJ SWAIN | BIJAY KUMAR BEHERA | NIRAKARPUR /273 /2025 | AOR20220001736C202600285 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 50 | D-BLAPL/34552/2026 | RAMESH KEUTA | MANGU NANDY | NABARANGAPUR TOWN /417 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 51 | D-BLAPL/34553/2026 | GAURA NAIK | AMIT KUMAR NATH | BANARAPAL /305 /2026 | AOR20240000004C202600087 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 52 | D-BLAPL/34554/2026 | SAMBHUNATH NAYAK | DHANANJAYA MUND | NALCO /163 /2026 | AOR20220001492C202600268 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 53 | D-BLAPL/34555/2026 | ASHISH KUMAR PANIGRAHI | DIBYA PRAKASH MISHRA | SAMBALPUR TOWN /142 /2025 | AOR20220002454C202600161 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 54 | D-BLAPL/34556/2026 | MULCHAND SABAR | SIDDHANT SARANGI | BELTUKURI /129 /2026 | AOD20260000163C202600106 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 55 | D-BLAPL/34557/2026 | BUDURAM KHILLA @ KHILLO | MANGU NANDY | CHITRAKONDA /55 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 56 | D-BLAPL/34558/2026 | SITARAM NAYAK | MAHES DAS | KOTOAGARH /192 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 57 | D-BLAPL/34559/2026 | PRAKASH CHANDRA BEHERA | MAHES DAS | BALLIGUDA /289 /2026 | |

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|---|---|---|---|---|---|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 58 | D-BLAPL/34561/2026 | JAGADISH BEHERADALAI | MAHES DAS | TUMUDIBANDHA /82 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 59 | D-BLAPL/34564/2026 | SANDEEP KUMAR | JYOTIRMAYA SAHOO | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 60 | D-BLAPL/34575/2026 | BIRJU KUMAR PASWAN | SACHIDANANDA PADHEE | SONEPUR /353 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 61 | D-BLAPL/34576/2026 | NILAMBAR PATEL @ LALIT | JNYANANANDA PANDA | BHAWANIPATNA SADAR /48 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 62 | D-BLAPL/34578/2026 | DURYODHAN PRADHAN | SACHIDANANDA PADHEE | SONEPUR /362 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 63 | D-BLAPL/34579/2026 | ADITYA NARAYAN NAYAK @ ADI | AMITABH MISHRA | PAHALA /257 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 64 | D-BLAPL/34583/2026 | SANDIP @ SANDEEP SAMAL | PRIYA RANJAN MISHRA | DHAMNAGAR /331 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 65 | D-BLAPL/34584/2026 | ANIL KUMAR MISHRA | RAJENDRA KUMAR SAHU | CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /57 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 66 | D-BLAPL/34589/2026 | MIRJA FIROJ BEG | SMRUTI RANJAN ROUT | ANGUL TOWN /28 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 67 | D-BLAPL/34593/2026 | GIRIDHARI SAMAL @ GIRDHARI SAMAL | SMRUTI RANJAN ROUT | NISCHINTAKOILI /274 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 68 | D-BLAPL/34594/2026 | NABANYA @ NABA BEHERA | SASANKA SEKHAR PAIKRAY | KHANDAGIRI P.S. /838 /2026 | |
| | | VS | VS | () | |

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|---|---|---|---|---|---|
| | | STATE OF ODISHA | | // | |
| 69 | D-BLAPL/34597/2026 | DHARMENDRA KUMAR BEHERA @ NIKHIL KUMAR BEHERA | SATYA SUNDAR TRIPATHY | SARANGADA /132 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 70 | D-BLAPL/34598/2026 | AJIT DIGAL | SATYABRATA DASH | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 71 | D-BLAPL/34607/2026 | RABI GAUTAM | SURYAKANTA DWIBEDI | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 72 | D-CMP/53600/2026 | BANWARILAL AGARWALLA@BANWARILAL BAGARIA | AJAYA KUMAR NANDA | / / | |
| | | VS | VS | () | |
| | | SITADEVI BAGARIA | | // | |
| 73 | D-CMP/53663/2026 | PABITRA NANDA | KODANDA KUMAR BHUYAN | / / | |
| | | VS | VS | () | |
| | | HEMASAGAR NANDA | | // | |
| 74 | D-CMP/53692/2026 | SARASWATI ROUT | SURESH CHANDRA MOHANTY | / / | |
| | | VS | VS | () | |
| | | MAHENDRA SAMAL | | // | |
| 75 | D-CMP/53748/2026 | BISWA RANJAN PATTNAIK | NARAYAN PRASAD PARIJA | / / | |
| | | VS | VS | () | |
| | | SIBA PRASAD SAHOO | | // | |
| 76 | D-CMP/53775/2026 | JOGESWAR NAG | TUSAR KUMAR MISHRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 77 | D-CMP/53805/2026 | BHASKAR CHANDRA SAR | AMITAV TRIPATHY | / / | |
| | | VS | VS | () | |
| | | BABULI SAR | | // | |
| 78 | D-CMP/53822/2026 | GULURI SETHI | SATYABADI MANTRY | / / | |
| | | VS | VS | () | |
| | | DASARATHI MALIK | | // | |
| 79 | D-CMP/53883/2026 | ODISHA FOREST DEVELOPMENT CORPORATION LTD. | D. AMBAREESWAR | / / | |
| | | VS | VS | () | |
| | | M/S. RASHIKARAY INDUSTRIES, BALASORE | | // | |

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|---|---|---|---|---|---|
| 80 | D-CONTC/53617/2026 | PRASANTA KUMAR ROUTRAY | ADV | / / | AOR20220001611C202600225 |
| | | VS | VS | () | |
| | | DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR | | // | |
| 81 | D-CONTC/53618/2026 | RABINDRA NATH MOHANTY | ADV | / / | AOR20220001611C202600226 |
| | | VS | VS | () | |
| | | DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR | | // | |
| 82 | D-CONTC/53619/2026 | GANESWAR SAHOO | ADV | / / | AOR20220001611C202600227 |
| | | VS | VS | () | |
| | | DR. SWATI MISHRA, REGISTRAT UTKAL UNIVERSITY, BHUBANESWAR | | // | |
| 83 | D-CONTC/53620/2026 | PRASANTA KUMAR PANI | ADV | / / | AOR20220001611C202600230 |
| | | VS | VS | () | |
| | | DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR | | // | |
| 84 | D-CONTC/53621/2026 | BASANT KUMAR DASH | ADV | / / | AOR20220001611C202600229 |
| | | VS | VS | () | |
| | | SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR | | // | |
| 85 | D-CONTC/53622/2026 | SANATAN DAS | ADV | / / | AOR20220001611C202600228 |
| | CONTC/7798/2026 | VS | VS | () | |
| | | SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR | | // | |
| 86 | D-CONTC/53624/2026 | SURYAMANI JENA | ADV | / / | AOR20220001611C202600231 |
| | CONTC/7799/2026 | VS | VS | () | |
| | | SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR | | // | |
| 87 | D-CONTC/53626/2026 | SAMAR MUDULI | ADV | / / | AOR20220001611C202600232 |
| | | VS | VS | () | |
| | | SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR | | // | |
| 88 | D-CONTC/53627/2026 | RAMA CHANDRA NAYAK | ADV. | / / | |
| | CONTC/7800/2026 | VS | VS | () | |
| | | CHITTARANJAN PANDEY, O.E.S GROUP-A DISTRICT EDUCATION OFFICER, NAYAGARH | | // | |
| 89 | D-CONTC/53630/2026 | PRAVAKAR NAYAK | ADV. | / / | |
| | CONTC/7794/2026 | VS | VS | () | |
| | | SURESH KUMAR VASHISHTH ,IAS | | // | |
| 90 | D-CONTC/53632/2026 | BHAGABAN NAYAK | ADV. | / / | |
| | CONTC/7796/2026 | VS | VS | () | |
| | | USHA PADHEE, IAS | | // | |
| 91 | D-CONTC/53633/2026 | HIMANSHU SHEKHAR PARHI | ADV. | / / | |

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|---|---|---|---|---|---|
| | CONTC/7795/2026 | VS | VS | () | |
| | | DR.N.THIRUMALA NAYAK, IAS | | // | |
| 92 | D-CONTC/53652/2026 | PINKI RATH | ADV. | / / | |
| | CONTC/7797/2026 | VS | VS | () | |
| | | DR.ASHOK KUMAR MISHRA, REGISTRAR, BIRTHS AND DEATHS, PURI MUNICIPAL CORPORATION, PURI | | // | |
| 93 | D-CONTC/53687/2026 | TRILOCHANA BEHERA | ADV. | / / | |
| | | VS | VS | () | |
| | | I.I.C. NISCHINTAKOILI POLICE STATION, CUTTACK | | // | |
| 94 | D-CONTC/53688/2026 | RANJAN KUMAR ROUT | ADV. | / / | |
| | | VS | VS | () | |
| | | DIVISIONAL MANAGER, LIFE INSURANCE CORPORATION OF INDIA, MACHUABAZAR, CUTTACK | | // | |
| 95 | D-CONTC/53705/2026 | CHANDRAPRAVA MOHANTY | ADV. | / / | |
| | | VS | VS | () | |
| | | DR.MRINALINI DARSWAL, IAS | | // | |
| 96 | D-CONTC/53714/2026 | SATRUGHNA BARAL | ADV. | / / | |
| | | VS | VS | () | |
| | | SUBHA SARMA, I.A.S | | // | |
| 97 | D-CONTC/53716/2026 | PABITRA KUMAR BEHERA | ADV. | / / | |
| | | VS | VS | () | |
| | | SUBHA SARMA, IAS | | // | |
| 98 | D-CONTC/53718/2026 | BANSIDHAR BARIK | ADV. | / / | |
| | | VS | VS | () | |
| | | DR.PRADIP KUMAR HOTA, DIRECTOR, PUBLIC HEALTH, ODISHA | | // | |
| 99 | D-CONTC/53719/2026 | SANTANA PAL | ADV. | / / | |
| | | VS | VS | () | |
| | | DR.PRADIP KUMAR HOTA, DIRECTOR, PUBLIC HEALTH, ODISHA | | // | |
| 100 | D-CONTC/53726/2026 | NAGESWAR RAO PATNAIK | ADV. | / / | |
| | | VS | VS | () | |
| | | DR.RABINDRANATH MISHRA, DIRECTOR, PUBLIC HEALTH, ODISHA | | // | |
| 101 | D-CONTC/53729/2026 | CHHABIRANI MAHAKUDA | BIJAY KUMAR MOHANTY | / / | |
| | | VS | VS | () | |
| | | RANJIT KUMAR MALLICK, TAHASILDAR, DANAGADI | | // | |
| 102 | D-CONTC/53740/2026 | MIHIR KISHORE MOHANTY | AKSHAYA KUMAR JENA | / / | |
| | | VS | VS | () | |

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## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | K.RABI KUMAR ACHARYA, HEAD HR AND ES AND A, TPCODL, KHURDA | | // | |
| 103 | D-CONTC/53741/2026 | PRAMOD KUMAR PATRA | ADV | / / | AOD20240000311C202600092 |
| | | VS | VS | () | |
| | | SHUBHA SARMA, SECRETARY WATER RESOURCES DEPTT. | | // | |
| 104 | D-CONTC/53742/2026 | K. PRADEEEP KUMAR REDDY | ADV | / / | AOD20240000639C202600045 |
| | | VS | VS | () | |
| | | ER. PRAGYAN PRASAD SAHOO, CHIEF ENGINEER JICA PROJECTS BRAHMANI LEFT BASIN ,SUKINDA JAJPUR | | // | |
| 105 | D-CONTC/53743/2026 | SUSHIL KUMAR NAYAK | ADV. | / / | |
| | | VS | VS | () | |
| | | BHASKAR JYOTI SARMA, IAS | | // | |
| 106 | D-CONTC/53744/2026 | SARATHI DASH | ADV | / / | AOR20220001535C202600350 |
| | | VS | VS | () | |
| | | DR. SANJAY CHANDRA RAY, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KHORDA | | // | |
| 107 | D-CONTC/53746/2026 | MANTU RANJAN MOHAPATRA | ADV | / / | AOR20220001535C202600351 |
| | | VS | VS | () | |
| | | DIPAK KUMAR PARHI, DISTRICT EDUCATION OFFICER,PURI | | // | |
| 108 | D-CONTC/53747/2026 | JAYARAM SAHU | ADV | / / | AOR20220001535C202600352 |
| | | VS | VS | () | |
| | | BIRANCHI NARAYAN PRADHAN, ENGINEER IN CHIEF(PUBLIC HEALTH) BHUBANESWAR | | // | |
| 109 | D-CONTC/53751/2026 | MANORANJAN NAIK | ADV. | / / | |
| | | VS | VS | () | |
| | | GOPAL CHANDRA BHADRA, ASST. MANAGER, PMSBY CLAIMS, NATIONAL INSURANCE COMPANY LTD., BHUBANESWAR | | // | |
| 110 | D-CONTC/53757/2026 | BHAGWATI AGARWAL | ADV. | / / | |
| | | VS | VS | () | |
| | | HINDUSTAN PETROLEUM CORPORATION LTD., MUMBAI | | // | |
| 111 | D-CONTC/53760/2026 | KADAMBINI RAY | ADV. | / / | |
| | | VS | VS | () | |
| | | THIRUMALA NAIK, IAS | | // | |
| 112 | D-CONTC/53766/2026 | BUDHADEV MOHANTY | ADV. | / / | |
| | | VS | VS | () | |
| | | SURYAWANSI MAYUR VIKAS, I.A.S. | | // | |
| 113 | D-CONTC/53779/2026 | CHANCHALA PANDA | ADV. | / / | |
| | | VS | VS | () | |
| | | V.KEERTHI VASAN, I.A.S | | // | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| 114 | D-CONTC/53783/2026 | ROJI SETHI | ADV. | / / | |
| | | VS | VS | () | |
| | | V.KEERTHI VASAN, I.A.S | | // | |
| 115 | D-CONTC/53786/2026 | DURJYODHAN SABAR | ADV. | / / | |
| | | VS | VS | () | |
| | | V.KEERTHI VASAN, I.A.S | | // | |
| 116 | D-CONTC/53789/2026 | BRUNDABAN PAIK | ADV. | / / | |
| | | VS | VS | () | |
| | | V.KEERTHI VASAN, I.A.S | | // | |
| 117 | D-CONTC/53792/2026 | BAIKUNTHANATH BARIKI | ADV. | / / | |
| | | VS | VS | () | |
| | | BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA | | // | |
| 118 | D-CONTC/53794/2026 | AMITA PANDA | ADV. | / / | |
| | | VS | VS | () | |
| | | N.S.THIRAMALA NAYAK, COMMNR., CUM SECY., SCHOOL AND MASS EDUCATION DEPT., KHORDHA | | // | |
| 119 | D-CONTC/53796/2026 | RAMESH CHANDRA PRADHAN | ADV. | / / | |
| | | VS | VS | () | |
| | | V.KEERTHI VASAN, IAS | | // | |
| 120 | D-CONTC/53802/2026 | MANAGING COMMITTEE OF BASUDEV U.P. SCHOOL, BALUNKA, PURI | | / / | |
| | | VS | VS | () | |
| | | BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, BHUBANESWAR | | // | |
| 121 | D-CONTC/53803/2026 | TUKU ROUT | ADV. | / / | |
| | | VS | VS | () | |
| | | SASMITA SATPATHY, TAHASILDAR, BADAMBA | | // | |
| 122 | D-CONTC/53816/2026 | MANAGING COMMITEE OF BASUDEV U.P. SCHOOL, SANDHAGORADA, PURI | | / / | |
| | | VS | VS | () | |
| | | BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA | | // | |
| 123 | D-CONTC/53839/2026 | ARUNA KUMAR JENA | ADV | / / | AOR20260000160C202600042 |
| | | VS | VS | () | |
| | | VISHAL SINGH, COLLECTOR AND DISTRICT MAGISTRATE, KEONJHAR | | // | |
| 124 | D-CONTC/53864/2026 | SUSHANTA KUMAR PRADHAN | RABINDRA KUMAR SAHOO | / / | |
| | | VS | VS | () | |
| | | SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN CUM M.D., O.S.P.H. AND WELFARE CORP./LTD., KHURDA | | // | |
| 125 | D-CONTC/53867/2026 | KAMAL LOCHAN BISWAL | AYESHKANTA TRIPATHY | / / | AOR20250001113C202600095 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | VS | VS | () | |
| | | DR N THIRUMALA NAIK IAS AND OTHERS | | // | |
| 126 | D-CONTC/53874/2026 | BHAGABAN PRADHAN | HRUDANANDA MOHAPATRA | / / | |
| | | VS | VS | () | |
| | | DEBIPRASAD ACHARYA, TAHASILDAR, DELANGA | | // | |
| 127 | D-CRLA/34524/2026 | SHANKAR BAHADUR | ARIJEET MISHRA | SUNABEDA /105 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 128 | D-CRLA/34567/2026 | JALANDHAR HANS | SUDEEPTA KUMAR SINGH | SINDHIKELA PS /49 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 129 | D-CRLA/34574/2026 | GIRISH CHANDRA SABAR | DHANANJAYA MUND | JEYPORE VIGILANCE /8 /2019 | AOR20220001492C202600266 |
| | | VS | VS | () | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 130 | D-CRLA/34586/2026 | SANTANU NAG | DHANANJAYA MUND | JEYPORE VIGILANCE /18 /2020 | AOR20220001492C202600267 |
| | | VS | VS | () | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 131 | D-CRLA/34587/2026 | GOURANGA SETHI | BALARAM NAYAK | PATTAMUNDAI RURAL PS /481 /2023 | AOR20260000560C202600010 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 132 | D-CRLA/34601/2026 | JITU GOUDA | AMIT KUMAR SAHU | NANDAPUR /99 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 133 | D-CRLA/34610/2026 | MAMATA KUANR | RAMESH CHANDRA SWAIN | MANGALPUR /365 /2021 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 134 | D-CRLLP/34440/2026 | STATE OF ODISHA | AUROVINDA MOHANTY,A.S.C. | BINJHARPUR /227 /2022 | LOD20240000200C202600382 |
| | | VS | VS | () | |
| | | GIRIDHARI MALIK @ TERA | | // | |
| 135 | D-CRLLP/34492/2026 | STATE OF ODISHA(VIG.) | SANGRAM DAS,S.C.VIGILANCE | BALASORE VIGILANCE /6 /2016 | AOR20220001542C202600022 |
| | | VS | VS | () | |
| | | PRAMOD KUMAR SETHI | | // | |
| 136 | D-CRLLP/34501/2026 | STATE OF ODISHA(VIG.) | SANGRAM DAS, S.C.(VIGILANCE) | BALASORE VIGILANCE /30 /2001 | AOR20220001542C202600023 |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | PRAFULLA KUMAR NAYAK | | // | |
| 137 | D-CRLMC/34435/2026 | NALINI KANTA PRUSTY | SURESH CHANDRA PRADHAN | RAJKANIKA /106 /2022 | AOR20220003509C202600072 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 138 | D-CRLMC/34439/2026 | SUBRAT GOCHHAYAT | MANAS RANJAN DASH | SATYABADI /288 /2020 | AOD20260000112C202600006 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 139 | D-CRLMC/34452/2026 | SATYANARAYAN BEHERA | KSHIROD KUMAR ROUT | BHUBANESWAR CBI /24 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 140 | D-CRLMC/34455/2026 | SATYANARAYAN BEHERA | KSHIROD KUMAR ROUT | BHUBANESWAR CBI /17 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 141 | D-CRLMC/34458/2026 | SANTOSH KUMR NAHAK | SOUBHAGYA KUMAR DASH | PURUSHOTTAMPUR /403 /2022 | AOR20220001631C202600341 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 142 | D-CRLMC/34464/2026 | GANGADHAR NAG | SISIRA PANIGRAHI | BHAWANIPATNA SADAR /530 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 143 | D-CRLMC/34480/2026 | BIKASH MOHARANA@CHHOTU MOHARANA | PABITRA KUMAR NAYAK | BELPAHAR /149 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 144 | D-CRLMC/34483/2026 | TINGU@SAHID @ SAJID KHAN | SK. ZAFARULLA | NIALI /145 /2019 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 145 | D-CRLMC/34502/2026 | PRAMILA NANDA | BISWARANJAN DALAI | NACHUNI /206 /2025 | AOR20220003722C202600218 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 146 | D-CRLMC/34503/2026 | AJAY KUMAR DAS | DEVASHIS PANDA | BHUBANESWAR VIGILANCE /23 /2020 | |
| | | VS | VS | () | |
| | | THE DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA | | // | |
| 147 | D-CRLMC/34510/2026 | NARENDRA PRADHAN | ARIJEET MISHRA | BHARATPUR PS /669 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |

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|---|---|---|---|---|---|
| 148 | D-CRLMC/34520/2026 | BANA@SUCHIT SETHY | ARIJEET MISHRA | DERABIS /179 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 149 | D-CRLMC/34532/2026 | RAHUL BARMA | GOKULANANDA SAHU | KHARIAR /169 /2011 | AOD20260000648C202600022 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 150 | D-CRLMC/34533/2026 | SATYA MALLIK @ SATYABRAT MALLIK | AMITAV TRIPATHY | KHALLIKOTE /482 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 151 | D-CRLMC/34540/2026 | KULAMANI SAHOO | BYOMAKESH TRIPATHY | SUNDARGARH TOWN /353 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 152 | D-CRLMC/34542/2026 | AJIT KUMAR PRADHAN | AMITAV TRIPATHY | BANKI /32 /2022 | |
| | | VS | VS | () | |
| | | RASMITA SWAIN | | // | |
| 153 | D-CRLMC/34547/2026 | SANAT KUMAR BEHERA | DEVASHIS PANDA | KANIHA /81 /2013 | |
| | | VS | VS | () | |
| | | ENFORCEMENT DIRECTORATE, ZONAL OFFICE, BHUBANESWAR | | // | |
| 154 | D-CRLMC/34563/2026 | HEMANT NAIK @ KIRTAN NAIK | JIBAN RANJAN DASH | TIGIRIA /214 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 155 | D-CRLMC/34591/2026 | BANSIDHAR JENA | ABAKASH NANDA | SINGLA /170 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 156 | D-CRLMC/34595/2026 | HEMANTA NAYAK@HEMANTA NAIK | AMIT KUMAR SAHU | B.SINGHPUR /15 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 157 | D-CRLMC/34605/2026 | MOHAMMAD ABRAR @ MD ABRAR | MANGU NANDY | MALKANGIRI /416 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 158 | D-CRLMC/34608/2026 | BISWASINI NAYAK | SOUMI DAS | JEYPORE SADAR /26 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 159 | D-CRLMC/34609/2026 | SAI SOMANATH CHARITABLE TRUST, BBSR | BIBHUTI BHUSAN SWAIN | INFOVALLY UPD BHUBANESWAR /364 /2026 | |

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|---|---|---|---|---|---|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 160 | D-CRLMC/34611/2026 | JITU @ JYOTISH PRADHAN | DEBASNAN DAS | NIALI /43 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 161 | D-CRLMP/34444/2026 | INFORMANT | BISWAJIT MOHAPATRA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 162 | D-CRLMP/34450/2026 | JATADHARI DAS | MITHUN KUMAR PRADHAN | / /0 | |
| | | VS | VS | () | |
| | | THE STATE OF ODISHA | | // | |
| 163 | D-CRLMP/34476/2026 | DEEPAK KUMAR GOUDA | DIPTI DHALL | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 164 | D-CRLMP/34493/2026 | RAJIB PATNAIK@RAJIB KUMAR PATTNAIK | NIRMAL KISHORE RATH | / /0 | |
| | | VS | VS | () | |
| | | RUPASHREE JENA@PATTNAIK | | // | |
| 165 | D-CRLMP/34531/2026 | SUBHRAKANTA DASH | BISHNU PRASAD PRADHAN | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 166 | D-CRLMP/34536/2026 | RABINDRA NAYAK | DEEPAK RANJAN SUNDARAY | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 167 | D-CRLMP/34571/2026 | RAMESH CHANDRA NAYAK | NIRANJAN LENKA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 168 | D-CRLMP/34577/2026 | BINOD BIHARI SAHOO | GOPINATH MISHRA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 169 | D-CRLMP/34590/2026 | PREMRAJ PATRA | LAMBIT SENAPATI | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 170 | D-CRLMP/34606/2026 | KUMAR ABHIJEET SAHOO | ADHIRAJ MOHANTY | / /0 | |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | STATE OF ODISHA | | // | |
| 171 | D-CRLREV/34491/2026 | ISHIAQ KHAN @ ESHIHAT KHAN | AMULYA RATNA PANDA | BARAMBA /266 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 172 | D-CRLREV/34516/2026 | SURESH MOHANTY | UMA CHARAN MISHRA | / /0 | |
| | CRLREV/844/2026 | VS | VS | A.D.J.,JAGATSINGHPUR(Jagatsinghapur ) | |
| | | AMRUT KUMAR BEHERA | | CRA/0000005/2011 | |
| 173 | D-CRLREV/34596/2026 | RABI NARAYAN PANIGRAHI | SHIB SHANKAR MOHANTY | / /0 | |
| | | VS | VS | () | |
| | | JITENDRA KUMAR MOHANTY | | // | |
| 174 | D-EXP/53840/2026 | SRIBATSA KUMAR TRIPATHY | MANAS PATI | / / | AOR20220001535C202600349 |
| | | VS | VS | () | |
| | | USHA PADHI SECRETARY | | // | |
| 175 | D-LAA/53611/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT BARIPADA, MAYURBHANJ | DEBASHIS TRIPATHY,A.G.A | / / | LOD20240000172C202600381 |
| | | VS | VS | () | |
| | | KAMALAKANTA DANDAPAT | | // | |
| 176 | D-LAA/53612/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT BARIPADA , MAYURBHANJ | DEBASHIS TRIPATHY,A.G.A | / / | LOD20240000172C202600382 |
| | | VS | VS | () | |
| | | BIREN KUMAR BISWAL | | // | |
| 177 | D-LAA/53613/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT BARIPADA, MAYURBHANJ | DEBASHIS TRIPATHY,A.G.A | / / | LOD20240000172C202600383 |
| | | VS | VS | () | |
| | | RAMESH CHANDRA MOHANTY | | // | |
| 178 | D-LAA/53614/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT, BARIPADA, MAYURBHANJ | DEBASHIS TRIPATHY,A.G.A | / / | LOD20240000200C202600385 |
| | | VS | VS | () | |
| | | SANTOSH KUMAR BEHERA | | // | |
| 179 | D-LAA/53615/2026 | STATE OF ODISHA | DEBASHIS TRIPATHY,A.G.A | / / | LOD20240000200C202600386 |
| | | VS | VS | () | |
| | | GOURAHARI MOHAPATRA | | // | |
| 180 | D-LAA/53616/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT BARIPADA | DEBASHIS TRIPATHY,A.G.A | / / | LOD20240000200C202600387 |
| | | VS | VS | () | |
| | | TRUPTI BISWAL | | // | |
| 181 | D-LAA/53841/2026 | COLLECTOR AND DM, MAYURBHANJ | ADVOCATE GENERAL | / / | LOD20240000194C202600415 |
| | | VS | VS | () | |
| | | RAGHUNATH PANJHA | | // | |

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|---|---|---|---|---|---|
| 182 | D-LAA/53842/2026 | MADAN PRADHAN | Dhananjaya Mund | / / | AOR20220001492C202600269 |
| | | VS | VS | () | |
| | | LAND ACQUISITION OFFICER, KALAHANDI | | // | |
| 183 | D-MACA/53728/2026 | MANAGER CLAIMS, TATA AIG GENERAL INSURANCE COMPANY LTD. | ADVOCATE NOT KNOWN | / / | |
| | | VS | VS | () | |
| | | MINI MURMU | | // | |
| 184 | D-MACA/53730/2026 | MANAGER CLAIMS, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD., KOLKATA | ADVOCATE NOT KNOWN | / / | |
| | | VS | VS | () | |
| | | DEBADATTA SAHU | | // | |
| 185 | D-MACA/53733/2026 | MANAGER CLAIMS, TATA AIG GENERAL INSURANCE COMPANY LTD. | ADVOCATE NOT KNOWN | / / | |
| | | VS | VS | () | |
| | | KAPURA MURMU | | // | |
| 186 | D-MATA/53811/2026 | SANTOSH KUMAR SAHOO | AMITAV TRIPATHY | / / | |
| | | VS | VS | () | |
| | | PUJA SAHOO | | // | |
| 187 | D-MATA/53817/2026 | SWADHIN MISHRA | ALOK KUMAR PANDA | / / | AOD20240000536C202600050 |
| | | VS | VS | () | |
| | | DEBAJANI MISHRA | | // | |
| 188 | D-MATA/53818/2026 | DEVJANI MISHRA | AMIT KUMAR NATH | / / | AOR20240000004C202600086 |
| | | VS | VS | () | |
| | | NIGAMANANDA MISHRA | | // | |
| 189 | D-RPFAM/53610/2026 | PUSPANJALI PANI | BRUNDABAN ROUT | / / | |
| | RPFAM/307/2026 | VS | VS | JUDGE FAMILY COURT,BHUBANESWAR(Khordha ) | |
| | | JAGANNATH PARIDA | | Crp/0000129/2023 | |
| 190 | D-RPFAM/53738/2026 | BRAHMANANDA NAIK | RAKESH BEHERA | / / | |
| | | VS | VS | () | |
| | | BISHNUPRIYA NAIK | | // | |
| 191 | D-RPFAM/53787/2026 | SANJIB KUMAR BEHERA | BYOMAKESH TRIPATHY | / / | |
| | | VS | VS | () | |
| | | GITANJALI BEHERA | | // | |
| 192 | D-RPFAM/53815/2026 | GOPAL KRISHNA PADHI | PRABHAS CHANDRA PANDA | / / | |
| | | VS | VS | () | |
| | | KU. SMRUTI SALEENA PADHI | | // | |
| 193 | D-RSA/53745/2026 | PRATAP CHANDRA PALEI | ARIJEET MISHRA | / / | |

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | VS | VS | () | |
| | | GAURAHARI PRUSTY | | // | |
| 194 | D-RSA/53782/2026 | GUMDA HEMBRAM | NAMITA PATTANAIK | / / | |
| | | VS | VS | () | |
| | | BIKRAM KERAI | | // | |
| 195 | D-RSA/53881/2026 | CHARAN BEHERA | ARUSMITA ACHARYA | / / | |
| | | VS | VS | () | |
| | | BRAJAKISHORE BEHERA | | // | |
| 196 | D-RVWPET/53646/2026 | ARUN KUMAR SAHANI | CHAKRADHAR SINGH | / / | |
| | | VS | VS | () | |
| | | UNION OF INDIA | | // | |
| 197 | D-SAO/53882/2026 | BISHNU CHARAN MEHER | PRASHANTA KUMAR NAYAK | / / | |
| | | VS | VS | () | |
| | | KUSHA MEHER | | // | |
| 198 | D-TRP(C)/53879/2026 | JHUNUBALA JENA | SK. ZAFARULLA | / / | |
| | | VS | VS | () | |
| | | RANJNIT KHATUA | | // | |
| 199 | D-TRPCRL/34580/2026 | ANITA NAYAK | PRATAP CHANDRA MISHRA | / /0 | |
| | | VS | VS | () | |
| | | ABHIRAM GOCHHAYAT | | // | |
| 200 | D-WA/53713/2026 | MANOJA KUMAR BEHERA | BHAGABAN BEHERA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 201 | D-WA/53823/2026 | SUBASH CHANDRA MOHANTY | SUKANTA KUMAR NAYAK | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 202 | D-WA/53843/2026 | TIKAN NAYAK | SANJIB MOHANTY | / / | AOR20220001611C202600233 |
| | | VS | VS | () | |
| | | RIGISTRAR OUAT | | // | |
| 203 | D-WA/53844/2026 | SABITA CHHATRIA | SANJIB MOHANTY | / / | AOR20220001611C202600234 |
| | | VS | VS | () | |
| | | OUAT AND OTHERS | | // | |
| 204 | D-WA/53845/2026 | SANTA KUMBHAR | SANJIB MOHANTY | / / | AOR20220001611C202600235 |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | OUAT AND OTHERS | | // | |
| 205 | D-WA/53846/2026 | KAILASH SAHOO | SANJIB MOHANTY | / / | AOR20220001611C202600236 |
| | | VS | VS | () | |
| | | OUAT AND OTHERS | | // | |
| 206 | D-WA/53847/2026 | RAMESH CHANDRA SAHOO | SANJIB MOHANTY | / / | AOR20220001611C202600237 |
| | | VS | VS | () | |
| | | OUAT AND OTHERS | | // | |
| 207 | D-WA/53848/2026 | RABIN DEEP | SANJIB MOHANTY | / / | AOR20220001611C202600238 |
| | | VS | VS | () | |
| | | OUAT AND OTHERS | | // | |
| 208 | D-WA/53849/2026 | DASARATHI PRADHAN | SANJIB MOHANTY | / / | AOR20220001611C202600239 |
| | | VS | VS | () | |
| | | OUAT AND OTHERS | | // | |
| 209 | D-WA/53850/2026 | KAMA PARIDA | SANJIB MOHANTY | / / | AOR20220001611C202600240 |
| | | VS | VS | () | |
| | | OUAT AND OTHERS | | // | |
| 210 | D-WP(C)/53594/2026 | CHANDRA SEKHAR PRADHAN | MANOJ KUMAR NAYAK | / / | AOR20230001273C202600012 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 211 | D-WP(C)/53595/2026 | SURATH CHANDRA NAYAK | DURGESH NARAYAN RATH | / / | AOR20220001583C202600358 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 212 | D-WP(C)/53596/2026 | KSHIROD MUNDA | SUBAL GARDIA | / / | AOR20220002559C202600008 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 213 | D-WP(C)/53597/2026 | DURJYODHAN MEHER | GHANASHYAM BANJI | / / | AOD20260000648C202600020 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 214 | D-WP(C)/53598/2026 | KISHOR KUMAR DANDSENA | GOKULANANDA SAHU | / / | AOD20260000648C202600021 |
| | | VS | VS | () | |
| | | STATE BANK OF INDIA | | // | |
| 215 | D-WP(C)/53599/2026 | KESHABA KISHOR NAYAK | SWARUP NAYAK | / / | AOD20240000940C202600002 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |

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## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| 216 | D-WP(C)/53602/2026 | PRADYUMNA KUMAR SWAIN | BIDYADHAR MANSING | / / | |
| | WP(C)/37468/2026 | VS | VS | () | |
| | | TPCODL, KHURDA | | // | |
| 217 | D-WP(C)/53603/2026 | ANJANADEVI COLLEGE OF NURSING, KHURDA | PRITAM KUMAR MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 218 | D-WP(C)/53604/2026 | GURUKRUPA COLLEGE OF NURSING, BALASORE | PRITAM KUMAR MOHANTY | / / | |
| | WP(C)/37414/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 219 | D-WP(C)/53605/2026 | THE CARING HANDS SCHOOL OF NURSING, TANGIA, KHURDA | GOPAL PRASAD JENA | / / | |
| | WP(C)/37445/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 220 | D-WP(C)/53606/2026 | MRUTYUNJAY SAHOO | SUSHANTA KUMAR MISHRA | / / | |
| | WP(C)/37431/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 221 | D-WP(C)/53607/2026 | SARITA PARIDA | ASHOK KUMAR MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 222 | D-WP(C)/53608/2026 | G.PRASANTA KUMAR RAO | SUDHIR KUMAR PATRA | / / | |
| | WP(C)/37366/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 223 | D-WP(C)/53609/2026 | PRAHALLAD MALLIK | BISWAJIT MOHAPATRA | / / | |
| | WP(C)/37367/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 224 | D-WP(C)/53623/2026 | ABHISIKTA RAUT | MITU KUMAR BISWAL | / / | AOD20240000430C202600066 |
| | WP(C)/37465/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 225 | D-WP(C)/53625/2026 | JYOTI RANJAN SAHOO | MITU KUMAR BISWAL | / / | AOD20240000430C202600067 |
| | WP(C)/37410/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 226 | D-WP(C)/53628/2026 | MAA NAGESWARI SELF HELP GROUP, PURI | BIPIN KUMAR NAYAK | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 227 | D-WP(C)/53629/2026 | ARUN NAYAK | NARESH CHANDRA JENA | / / | |

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## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | VS | VS | () | |
| | | UNION OF INDIA | | // | |
| 228 | D-WP(C)/53631/2026 | TILA SAGIPILA | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, SUNDARGARH | | // | |
| 229 | D-WP(C)/53634/2026 | SANYASHI PRADHAN | RAMASHISH ACHARYA | / / | |
| | WP(C)/37482/2026 | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH | | // | |
| 230 | D-WP(C)/53635/2026 | CHAKRADHAR SWAIN | KRISHNA CHANDRA SAHU | / / | AOD20250000180C202600145 |
| | WP(C)/37409/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 231 | D-WP(C)/53636/2026 | JAYA GOUDA | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 232 | D-WP(C)/53637/2026 | DALI BISOI | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 233 | D-WP(C)/53638/2026 | SULATA ROUT | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 234 | D-WP(C)/53639/2026 | SHYAM BISOI | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 235 | D-WP(C)/53640/2026 | PRABHASINI ROUT | RAMESHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH | | // | |
| 236 | D-WP(C)/53641/2026 | SURAVI GOUDA | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 237 | D-WP(C)/53642/2026 | RAMYA RANJAN BISOYI | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 238 | D-WP(C)/53643/2026 | RABI DEY | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |

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## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 239 | D-WP(C)/53644/2026 | PUSPA BARAL | RAMASHISH ACHARYA | / / | |
| | WP(C)/37436/2026 | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 240 | D-WP(C)/53645/2026 | GAYATRI ROUT | RAMSHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH | | // | |
| 241 | D-WP(C)/53647/2026 | BASANTILATA BARIK | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH | | // | |
| 242 | D-WP(C)/53648/2026 | SARASWATI RAJAN | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 243 | D-WP(C)/53649/2026 | ANITA KANDULNA | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 244 | D-WP(C)/53650/2026 | PRADHAN MUNDA | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 245 | D-WP(C)/53651/2026 | RITANJALI LENKA | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH | | // | |
| 246 | D-WP(C)/53653/2026 | DILLIP KUMAR DAS | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH | | // | |
| 247 | D-WP(C)/53654/2026 | MUKUTA BISOI | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH | | // | |
| 248 | D-WP(C)/53655/2026 | JAYA PRAKASH MOHANTY | RAMA KRISHNA BISOI | / / | AOD20240000311C202600091 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 249 | D-WP(C)/53656/2026 | SASHMITA SWAIN | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| 250 | D-WP(C)/53657/2026 | TULASA NAG | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 251 | D-WP(C)/53658/2026 | BHAGABAN MAHAPATRA | RAMA KRISHNA BISOI | / / | AOD20240000311C202600089 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 252 | D-WP(C)/53659/2026 | DHRUBA CHARAN BHUYAN | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 253 | D-WP(C)/53660/2026 | KRUSHNA CHANDRA PANIGRAHI | MANOJ KUMAR NAYAK | / / | AOR20230001273C202600011 |
| | | VS | VS | () | |
| | | ODISHA FOREST DEVELOPMENT CORPORATION LTD | | // | |
| 254 | D-WP(C)/53661/2026 | RAMESH SATU | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 255 | D-WP(C)/53662/2026 | SANKAR NAGABANSH | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH | | // | |
| 256 | D-WP(C)/53664/2026 | JITENDRIYA PRASAD DASH | RAMA KRISHNA BISOI | / / | AOD20240000311C202600090 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 257 | D-WP(C)/53665/2026 | BIBEKANANDA SAHU | SUDHIR KUMAR MALLICK | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 258 | D-WP(C)/53666/2026 | NIRMALA MANIK | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 259 | D-WP(C)/53667/2026 | ABHIMANYU DEY | RAMASISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 260 | D-WP(C)/53668/2026 | RAJKUMARI SWAIN | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 261 | D-WP(C)/53669/2026 | DHIRALATA PARIDA | RAMASHISH ACHARYA | / / | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 262 | D-WP(C)/53670/2026 | MANORAMA GOUDA | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH | | // | |
| 263 | D-WP(C)/53671/2026 | GOLAK BIHARI MANDAL | RAJIB LOCHAN PATTNAIK | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 264 | D-WP(C)/53672/2026 | MANJU MANIK | RAMASHISH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH | | // | |
| 265 | D-WP(C)/53673/2026 | TAPAS KUMAR PATRA | JNANESH MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 266 | D-WP(C)/53674/2026 | JANMEJAY NAYAK | JNANESH MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 267 | D-WP(C)/53675/2026 | RAJENDRA SAHOO | JNANESH MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 268 | D-WP(C)/53676/2026 | ROSALIN DAS | JANMEAJAYA DASH | / / | |
| | | VS | VS | () | |
| | | TAHASILDAR, JATANI | | // | |
| 269 | D-WP(C)/53677/2026 | ASHOK NAIK | JNANESH MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 270 | D-WP(C)/53678/2026 | SURESH CHANDRA DALAI | ANJAN KUMAR BISWAL | / / | AOR20220001328C202600162 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 271 | D-WP(C)/53679/2026 | BISWAJIT PARIDA | SARAT CHANDRA MEKAP | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 272 | D-WP(C)/53680/2026 | KANHU CHARAN JENA | JNANESH MOHANTY | / / | |
| | | VS | VS | () | |

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## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | STATE OF ODISHA | | // | |
| 273 | D-WP(C)/53681/2026 | JYOTSNA BEHERA | DEBI PRASAD DHALSAMANTA | / / | AOD20240000743C202600007 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 274 | D-WP(C)/53682/2026 | RAJIB LOCHAN SAHU | INDRAMANI SAHOO | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 275 | D-WP(C)/53683/2026 | SHIPRA HOTA @ MOHAPATRA | SUBRAT KUMAR DAS | / / | AOR20220001797C202600035 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 276 | D-WP(C)/53684/2026 | KADAMBINEE MISHRA | BIBEKANANDA MAHAPATRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 277 | D-WP(C)/53685/2026 | DILLIP BEHERA | JNANESH MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 278 | D-WP(C)/53686/2026 | KHETRABASI SAHOO | PRAGYAN PARAMITA MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 279 | D-WP(C)/53689/2026 | DEBASHIS PATRA | JNANESH MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 280 | D-WP(C)/53690/2026 | GOPAL CHANDRA BEHERA | BIBEKANANDA MAHAPATRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 281 | D-WP(C)/53691/2026 | D SARASWATI REDDY | RAMDAS ACHARY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 282 | D-WP(C)/53693/2026 | PRASANTA KUMAR NAYAK | SONITA BISWAL | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 283 | D-WP(C)/53694/2026 | MINATI JALLY | MANAS PATI | / / | AOR20220001535C202600353 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |

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## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| 284 | D-WP(C)/53695/2026 | PRAMOD KUMAR SAHU | DURGESH NARAYAN RATH | / / | AOR20220001583C202600359 |
| | WP(C)/37481/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 285 | D-WP(C)/53696/2026 | SIBANARAYAN BEHERA | BIGYAN KUMAR SHARMA | / / | |
| | WP(C)/37425/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 286 | D-WP(C)/53697/2026 | BHANJA PRADHAN | SUSANTA KUMAR LENKA | / / | AOR20220001299C202600092 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 287 | D-WP(C)/53698/2026 | DAMODAR SAHOO | NRUSINGH CHARAN ROUT | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 288 | D-WP(C)/53699/2026 | KAPILENDRA BAL | NRUSINGH CHARAN ROUT | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 289 | D-WP(C)/53700/2026 | HALADHAR BEBERA | NRUSINGH CHARAN ROUT | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 290 | D-WP(C)/53701/2026 | RAMAMANI MALLICK | NRUSINGH CHARAN ROUT | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 291 | D-WP(C)/53702/2026 | DAITARI MAJHI | LALIT SAHU | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 292 | D-WP(C)/53703/2026 | BABAJI CHARAN SAHOO | NRUSINGH CHARAN ROUT | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 293 | D-WP(C)/53704/2026 | BRUNDABAN BAI | NRUSINGH CH. ROUT | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 294 | D-WP(C)/53706/2026 | DEEPANKAR MOHANTY | JAYADEBA BEHERA | / / | AOD20240000366C202600183 |
| | | VS | VS | () | |
| | | UNION OF INDIA | | // | |
| 295 | D-WP(C)/53707/2026 | BAIDHAR SAHOO | NRUSINGH CHARAN ROUT | / / | |

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 296 | D-WP(C)/53708/2026 | AKSHAYA KUMAR MOHANTY | PRAFULLA KUMAR MOHAPATRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 297 | D-WP(C)/53709/2026 | CHITA RANJAN PAHI | PRADEEP KUMAR PANDA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 298 | D-WP(C)/53710/2026 | CHANDAN KUMAR BEHERA | SHASHI BHUSAN JENA | / / | |
| | | VS | VS | () | |
| | | UNION OF INDIA | | // | |
| 299 | D-WP(C)/53711/2026 | BALLAV CHARAN BEHERA | NRUSINGH CH. ROUT | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 300 | D-WP(C)/53712/2026 | NARAYAN TRIPATHY | PRAFULLA KUMAR MOHAPATRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 301 | D-WP(C)/53715/2026 | SAROJ KUMAR PRUSTY | PRASANTA KUMAR DAS | / / | |
| | | VS | VS | () | |
| | | SUB COLLECTOR, JAGATSINGHPUR | | // | |
| 302 | D-WP(C)/53717/2026 | BIJAYALAXMI SAHOO | PRANAB KUMAR SAMANTRAY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 303 | D-WP(C)/53720/2026 | RAJKISHOR MAJHI | SRIKANTA KUMAR NATH | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 304 | D-WP(C)/53721/2026 | M/S.SATYA BHAMA TRADERS, BHADRAK | SANJAY KUMAR PATRA | / / | |
| | | VS | VS | () | |
| | | AXIS BANK LTD.,TRISUL, AHMEDABAD | | // | |
| 305 | D-WP(C)/53722/2026 | KESHAB CHANDRA PARIDA | SURENDRA KUMAR SAHOO | / / | AOD20220004218C202600016 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 306 | D-WP(C)/53723/2026 | TRUPTIMAYEE DEO | DILIP KUMAR SAHU | / / | AOR20220001727C202600117 |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | STATE OF ODISHA | | // | |
| 307 | D-WP(C)/53724/2026 | MANORANJAN BEHURA | PRAFULLA KUMAR MOHAPATRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 308 | D-WP(C)/53725/2026 | BIJAYA KUMAR SENAPATI | BIGYAN KUMAR SHARMA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 309 | D-WP(C)/53727/2026 | BHASKAR BARAL | SANJAY KUMAR PATRA | / / | |
| | | VS | VS | () | |
| | | INDUSIND BANK LTD., JANPATH, BHUBANESWAR | | // | |
| 310 | D-WP(C)/53731/2026 | MAA CHANDI STONE PRODUCT, DHENKANAL | SAIBRATA RATH | / / | |
| | WP(C)/37484/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 311 | D-WP(C)/53732/2026 | SASHIREKHA BEHERA | KRISHNA CHANDRA SAHU | / / | AOD20250000180C202600146 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 312 | D-WP(C)/53734/2026 | KEDAR NATH DAS | PRAFULLA KUMAR MAHAPATRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 313 | D-WP(C)/53735/2026 | ANITA SAMAL | SANJAY KUMAR PATRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 314 | D-WP(C)/53736/2026 | SANTOSH KUMAR PRADHAN | M. BALAKRISHNA RAO | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 315 | D-WP(C)/53737/2026 | SASMITA JENA | KRISHNA CHANDRA SAHU | / / | AOD20250000180C202600147 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 316 | D-WP(C)/53739/2026 | NAMITA KANHAR | BIRENDRA KUMAR PARDHI | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 317 | D-WP(C)/53749/2026 | RASHMI BEHERA | KRISHNA CHANDRA SAHU | / / | AOD20250000180C202600148 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| 318 | D-WP(C)/53750/2026 | RAMAKANTA JENA | DEBASISH SAMAL | / / | |
| | WP(C)/37469/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 319 | D-WP(C)/53752/2026 | SITAKANTA NAYAK | RUPESH KUMAR MOHANTY | / / | |
| | WP(C)/37479/2026 | VS | VS | () | |
| | | DEPUTY REGISTRAR , COOPERATIVE SOCIETIES, KATAKA | | // | |
| 320 | D-WP(C)/53753/2026 | BHISHAMA SETH | PABITRA KUMAR NAYAK | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 321 | D-WP(C)/53754/2026 | SANTILATA ORAM | PABITRA KUMAR NAYAK | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 322 | D-WP(C)/53755/2026 | ANIL MALIK | ARIJEET MISHRA | / / | |
| | | VS | VS | () | |
| | | COLLECTOR, JAJPUR | | // | |
| 323 | D-WP(C)/53756/2026 | SHYAMA SUNDAR SWAIN | SURESH KUMAR PANDA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 324 | D-WP(C)/53758/2026 | PRAKASH ROUT | SARADA DASH | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 325 | D-WP(C)/53759/2026 | SUBAL KUMAR NAYAK | JAGANNATH BHUYAN | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 326 | D-WP(C)/53761/2026 | SITA BISWAS S.S.G, MAYURBHANJ | ARIJEET MISHRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 327 | D-WP(C)/53762/2026 | ANANDRA MUNDA | PABITRA KUMAR NAYAK | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 328 | D-WP(C)/53763/2026 | PRANATI GAJENDRA | SARAT CHANDRA MEKAP | / / | |
| | | VS | VS | () | |
| | | STAFF SELECTION COMMISSION, KHORDHA | | // | |
| 329 | D-WP(C)/53764/2026 | JAY MAA SANTOSI S.S.G., MAYURBHANJ | ARIJEET MISHRA | / / | |

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## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 330 | D-WP(C)/53765/2026 | SANTILATA ORAM | PABITRA KUMAR NAYAK | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 331 | D-WP(C)/53767/2026 | DR.RAMESH KUMAR DASH | SANGRAM JENA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 332 | D-WP(C)/53768/2026 | OM SHIDHAYA BISWA S.S.G, MAYURBHANJ | ARIJEET MISHRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 333 | D-WP(C)/53769/2026 | MANAS RANJAN JATA | SUBASH CHANDRA PANI | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 334 | D-WP(C)/53770/2026 | PRASANTA KUMAR NAYAK | DURGA PRASAD SWAIN | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 335 | D-WP(C)/53771/2026 | BISNUPRIYA S.S.G, MAYURBHANJ | ARIJEET MISHRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 336 | D-WP(C)/53772/2026 | AKSHYA DISHRI | BHOJARAJ SETH | / / | |
| | | VS | VS | () | |
| | | THE COMMISSIONER OF ENDOWMENT ODISHA, BHUBANESWAR | | // | |
| 337 | D-WP(C)/53773/2026 | RABI NARAYAN ROUT | DURGA PRASAD SWAIN | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 338 | D-WP(C)/53774/2026 | ADIKANDA NAYAK | ALOK KUMAR PANDA | / / | AOD20240000536C202600049 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 339 | D-WP(C)/53776/2026 | BIBHUTI BHUSAN DASH | SANGRAM JENA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 340 | D-WP(C)/53777/2026 | Dr. ASHOK KUMAR TRIPATHY | SANDHYARANI PANI | / / | AOR20230000010C202600180 |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | STATE OF ODISHA | | // | |
| 341 | D-WP(C)/53778/2026 | FAIRDEAL MINING | AVIJIT PATNAIK | / / | AOD20240000363C202600053 |
| | | VS | VS | () | |
| | | MAHANADI COLFIELDS LIMITED | | // | |
| 342 | D-WP(C)/53780/2026 | SATYABAN BARIKEE | SANGRAM JENA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 343 | D-WP(C)/53781/2026 | SUBRAT KUMAR BEHERA | SUBASH CHANDRA PANI | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 344 | D-WP(C)/53784/2026 | PREMSILA BARIHA | BHOJARAJ SETH | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 345 | D-WP(C)/53785/2026 | MONALISA SAHOO | SUKANTA KUMAR NAYAK | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 346 | D-WP(C)/53788/2026 | SMRUTI RANJAN MISHRA | PRAVAT KUMAR MUDULI | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 347 | D-WP(C)/53790/2026 | SADHU CHARAN DAS | GYANA RANJAN SETHI | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 348 | D-WP(C)/53791/2026 | SHAKUNTALA MARINDI | SURAJ MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 349 | D-WP(C)/53793/2026 | SANJAY KETAN MOHAPATRA | LAXMI NARAYAN PATEL | / / | |
| | | VS | VS | () | |
| | | AUTHORIZED OFFICER, AXIS BANK, LEGAL DEPARTMENT, BHUBANESWAR | | // | |
| 350 | D-WP(C)/53795/2026 | GAYA UMAPATI BEHERA | SUBASH CHANDRA SAHOO | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 351 | D-WP(C)/53797/2026 | AMIYARANJAN PANI | JYOTIRMAY GUPTA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| 352 | D-WP(C)/53798/2026 | SUBODHA CHANDRA ROUTRAY | RAMANATH ACHARYA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 353 | D-WP(C)/53799/2026 | BADRINARAYAN KHATUA | JAYASHREE BISWAL | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 354 | D-WP(C)/53800/2026 | BANSHIDHARA SAHU | LAXMI NARAYAN PATEL | / / | |
| | | VS | VS | () | |
| | | BABITA PRUSETH | | // | |
| 355 | D-WP(C)/53801/2026 | RAJIB LOCHAN MISHRA | PRASANTA KUMAR NANDA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 356 | D-WP(C)/53804/2026 | MUKESH KUMAR JENA | PRASANTA KUMAR NANDA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 357 | D-WP(C)/53806/2026 | SANTOSH KUMAR PRADHAN | JNANESH MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 358 | D-WP(C)/53807/2026 | SAILABALA MOHAPATRA | MANOJA KUMAR KHUNTIA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 359 | D-WP(C)/53808/2026 | ROHIT KUMAR DEHERI | SURENDRA KUMAR GARTIA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 360 | D-WP(C)/53809/2026 | JAGA MOHAN BISWAL | PRASANTA KUMAR NANDA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 361 | D-WP(C)/53810/2026 | SURESH BHUE | MANOJ KUMAR PANDA | / / | AOR20220001626C202600010 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 362 | D-WP(C)/53812/2026 | IDEAL INSTITUTE OF MEDICAL AND SCIENCE, KANDARAMA | LAXMIKANTA MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 363 | D-WP(C)/53813/2026 | DADHIBABAN PUJHARI | LAXMIKANTA MOHANTY | / / | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 364 | D-WP(C)/53814/2026 | RAJAT KUMAR DAS | BIJAY KUMAR BEHERA | / / | AOR20220001736C202600286 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 365 | D-WP(C)/53819/2026 | TP NORTHERN ODISHA DISTRIBUTION LTD.,KEONJHAR | HARIT KUMAR MAHARANA | / / | |
| | | VS | VS | () | |
| | | ODISHA INFORMATION COMMISSION, BHUBANESWAR | | // | |
| 366 | D-WP(C)/53820/2026 | PROF.BINAYAK RATH | GURU PRASAD MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 367 | D-WP(C)/53821/2026 | VIDWAN INSTITUTE OF MEDICAL SCIENCE, GANJAM | LAXMIKANTA MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 368 | D-WP(C)/53824/2026 | HIMANSU SEKHAR PRADHAN | PRABHU PRASAD MOHANTY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 369 | D-WP(C)/53825/2026 | MANAGEMENT OF M/S OIL AND FLOUR MILLS LTD.,CUTTACK | PRATYUSH KUMAR PANDA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 370 | D-WP(C)/53826/2026 | SAROJINI JENA | SATYA SUNDAR KANUNGO | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 371 | D-WP(C)/53827/2026 | BHIKARI SWAIN | ADYASIDHI MISHRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 372 | D-WP(C)/53828/2026 | SAMBIT KUMAR PARIDA | SUDHIR KUMAR MALLICK | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 373 | D-WP(C)/53829/2026 | SANTANU KUMAR MANTRY | ADYASIDHI MISHRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 374 | D-WP(C)/53830/2026 | SWARUP KUMAR PATNAIK | NIRANJAN LENKA | / / | |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | STATE OF ODISHA | | // | |
| 375 | D-WP(C)/53831/2026 | ASIT ANSUMAN NAYAK | GOUTAM KUMAR ROUTRAY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 376 | D-WP(C)/53832/2026 | SANTOSH KUMAR PARIDA | BIJAY KUMAR BEHERA | / / | AOR20220001736C202600287 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 377 | D-WP(C)/53833/2026 | ARABINDA MAHALIK | SUKANTA KUMAR MISHRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 378 | D-WP(C)/53834/2026 | MUNA MALI | ACHYUTANANDA PATTANAIK | / / | AOD20240000586C202600337 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 379 | D-WP(C)/53835/2026 | KANHU CHARAN SETHI | SUKANTA KUMAR MISHRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 380 | D-WP(C)/53836/2026 | JYOTSNAMYEE SAHU | JAYASHREE BISWAL | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 381 | D-WP(C)/53837/2026 | AADYA URJA SOLUTIONS PVT LTD | UMESH CHANDRA MOHANTY | / / | AOD20250001183C202600042 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 382 | D-WP(C)/53838/2026 | SK. MANAWAR ALI | SAROJA KANTA SAMAL | / / | AOR20250001113C202600094 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 383 | D-WP(C)/53851/2026 | NIROJ KUMAR CHAMPATI | PRASANTA KUMAR SATAPATHY | / / | |
| | | VS | VS | () | |
| | | UCO BANK, ASSET MANAGEMENT BRANCH, ZONAL OFFICE, BHUBANESWAR | | // | |
| 384 | D-WP(C)/53852/2026 | MRUTYUNJAYA MISHRA | NIRANJAN NAYAK | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 385 | D-WP(C)/53853/2026 | RAMAKANTA PRADHAN | ADYASIDHI MISHRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |

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## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| 386 | D-WP(C)/53854/2026 | KUMAR PREETAM MAHARANA | PRASANTA KUMAR SATAPATHY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 387 | D-WP(C)/53855/2026 | CHINMAYA KUMAR SAHU | SUBHADUTTA ROUTRAY | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 388 | D-WP(C)/53856/2026 | SANJUKTA SAHOO | NIRANJAN NAYAK | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 389 | D-WP(C)/53857/2026 | K.SRINIVAS RAO | DR. JITENDRA KUMAR LENKA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 390 | D-WP(C)/53858/2026 | UGRASEN CHOUDHURY | KUNAL KUMAR SWAIN | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 391 | D-WP(C)/53859/2026 | JAYANTA KUMAR JENA | JUGALA KISHORE PANDA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 392 | D-WP(C)/53860/2026 | BIRAKRUSHNA WOMEN SELF HELP GROUP, DHENKANAL | ASHOD KUMAR ROUT | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 393 | D-WP(C)/53861/2026 | SUBASH KUMAR DASH | DR. JITENDRA KUMAR LENKA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 394 | D-WP(C)/53862/2026 | LOKESH BANCHHOR | KUNAL KUMAR SWAIN | / / | |
| | | VS | VS | () | |
| | | CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI | | // | |
| 395 | D-WP(C)/53863/2026 | DR.MANORANJAN TRIPATHY | KOUSIK ANANDA GURU | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 396 | D-WP(C)/53865/2026 | NAMITA DAS | DR. JITENDRA KUMAR LENKA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 397 | D-WP(C)/53866/2026 | MAHESWAR SAHU | SARAT CHANDRA PADHI | / / | |

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 398 | D-WP(C)/53868/2026 | BHOBANI DAS | SOUMYA MISHRA | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 399 | D-WP(C)/53869/2026 | PRANATI PANDA | SANJIB KUMAR BHANJADEO | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 400 | D-WP(C)/53870/2026 | CHITTA RANJAN SWAIN | PRAVAT KUMAR MUDULI | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 401 | D-WP(C)/53871/2026 | THE STATEMAN LTD., KHORDHA | HRUDANANDA MOHAPATRA | / / | |
| | | VS | VS | () | |
| | | THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR | | // | |
| 402 | D-WP(C)/53872/2026 | ODISHA POWER GENERATION CORPORATION LTD., BHUBANESWAR | ADITYA MISHRA | / / | |
| | | VS | VS | () | |
| | | PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BHUBANESWAR | | // | |
| 403 | D-WP(C)/53873/2026 | TUNA KESHAR SAHOO @ RUNA KANT SAHOO | SUNIL KUMAR PANDA | / / | |
| | | VS | VS | () | |
| | | THE MANAGER HR, NTPC, ANGUL | | // | |
| 404 | D-WP(C)/53875/2026 | THE STATEMAN LTD., KHORDHA | HRUDANANDA MOHAPATRA | / / | |
| | | VS | VS | () | |
| | | THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR | | // | |
| 405 | D-WP(C)/53876/2026 | ASHOK NAIK | SUNIL KUMAR PANDA | / / | |
| | | VS | VS | () | |
| | | THE MANAGER HR, NTPC, ANGUL | | // | |
| 406 | D-WP(C)/53877/2026 | SURABHI NAIK | SISIR KUMAR PUROHIT | / / | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 407 | D-WP(C)/53878/2026 | SOBHA SAGAR MEHER | DURGESH NARAYAN RATH | / / | AOR20220001583C202600360 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 408 | D-WP(C)/53880/2026 | PRASANTA KUMAR PANDA | KAIBALYA PANDA | / / | |
| | | VS | VS | () | |

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR | | // | |
| 409 | D-WPCRL/34519/2026 | GITANJALI BISWAL | JAYADEBA BEHERA | RANPUR /352 /2026 | AOD20240000366C202600184 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 410 | D-WPCRL/34568/2026 | DURGABALA GUDIA | PARSURAM PANDA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 411 | D-ABLAPL/34433/2026 | MOID SHEKH | UMA SHANKAR PATEL | BARGAON /319 /2026 | AOR20220000263C202600106 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 412 | D-ABLAPL/34434/2026 | BISHNUPRIYA MAHARANA | RAJENDRA NARAYAN ROUT | DIGAPAHANDI /216 /2026 | AOR20220001558C202600219 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 413 | D-ABLAPL/34436/2026 | SANDHYARANI MAHARANA @SANDHYA MAHARANA | RAJENDRA NARAYAN ROUT | DIGAPAHANDI /216 /2026 | AOR20220001558C202600220 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 414 | D-ABLAPL/34442/2026 | SAROJ BEHERA | BIDHU BHUSAN MOHAPATRA | DERABIS /236 /2026 | AOR20230001262C202600003 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 415 | D-ABLAPL/34443/2026 | A.PABITRA REDDY | SOUBHAGYA KUMAR MISHRA | BADABAZAR /259 /2026 | AOR20250000950C202600004 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 416 | D-ABLAPL/34445/2026 | MAHESH KUMAR MOHANTY | ABHIMANYU PARIDA | SORO /802 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 417 | D-ABLAPL/34446/2026 | MAHANTI BAG | GHANASHYAM DASH | AMBADOLA /181 /2026 | AOD20240000821C202600027 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 418 | D-ABLAPL/34448/2026 | PRITIRANJAN ROUT@CHINU | KARUNAKAR GAYA | JAGATSINGPUR /758 /2026 | |
| | ABLAPL/12957/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 419 | D-ABLAPL/34449/2026 | MADHU BAGH | RAJIB LOCHAN PATTNAIK | ORKEL /72 /2026 | |
| | ABLAPL/12959/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| 420 | D-ABLAPL/34451/2026 | BARKAT ALI BAIG | RAJIB LOCHAN PATTNAIK | KODINGA /15 /2021 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 421 | D-ABLAPL/34457/2026 | BIDULATA MOHANTY | ANUGRAHA NARAYAN SAMANTRAY | ERASAMA /327 /2026 | AOD20260000401C202600054 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 422 | D-ABLAPL/34459/2026 | RAMSINGH MAJHI | SATYANARAYAN MISHRA | DHARMABANDHA PS /13 /2023 | AOR20220001303C202600061 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 423 | D-ABLAPL/34460/2026 | HANANYA NAYAK | MAHES DAS | KOTOAGARH /161 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 424 | D-ABLAPL/34463/2026 | SUKEN @ SUKHEN SARKAR | ASIT KUMAR JENA | M.V.79 /22 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 425 | D-ABLAPL/34465/2026 | ASHOK JENA | ASIT KUMAR JENA | KANDARPUR /235 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 426 | D-ABLAPL/34466/2026 | JITENDRA JENA | ASIT KUMAR JENA | KANDARPUR /235 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 427 | D-ABLAPL/34467/2026 | BIKASH SAHOO @ BIKASH KUMAR SAHOO | BIRAJA PRASAD NANDA | GOPALPRASAD /313 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 428 | D-ABLAPL/34468/2026 | MANAS DAS | PRADIPTA BEURA | TIGIRIA /341 /2026 | AOD20220004020C202600074 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 429 | D-ABLAPL/34470/2026 | DEBADUTTA DASH | SATYA RANJAN MULIA | AIR FIELD P.S. /473 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 430 | D-ABLAPL/34472/2026 | PRAVATA KUMAR DASH | PABITRA KUMAR NAYAK | NIMAKHANDI /340 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 431 | D-ABLAPL/34473/2026 | DIPU @ ANIL ROUT | PRIYA RANJAN SINGH | DHENKANAL SADAR /933 /2026 | |

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 432 | D-ABLAPL/34478/2026 | BIPIN RAJAK | BASANTA KUMAR DAS | JHARPOKHARIA /280 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 433 | D-ABLAPL/34479/2026 | DEBASIS RAGHUNATH MISHRA | DEBIDUTTA MOHAPATRA | KHARABEL NAGAR P.S. /535 /2025 | AOD20220004576C202600142 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 434 | D-ABLAPL/34488/2026 | SANDIP KUMAR SUBUDHI | PRATYUSHA NAIDU | BALUGAON P.S. /78 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 435 | D-ABLAPL/34490/2026 | SHITANSHU SHEKHAR DASH | PABITRA KUMAR NAYAK | NIMAKHANDI /340 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 436 | D-ABLAPL/34497/2026 | RAJESH PRADHAN | SANJIT MISHRA | MARINE PENTHAKATA /160 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 437 | D-ABLAPL/34498/2026 | DEBASIS KHUNTIA | BRUNDABAN ROUT | RAJKANIKA /692 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 438 | D-ABLAPL/34508/2026 | RAKESH KUMAR SINGH | SIDHARTHA SANKAR RAY (2) | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 439 | D-ABLAPL/34512/2026 | PRAFULLA KUMAR BEZ | SATYA NARAYAN MISHRA 4 | MAHANGA /442 /2026 | AOR20220001615C202600161 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 440 | D-ABLAPL/34515/2026 | SUMANTA AGASTI | SATYA NARAYAN MISHRA 4 | BASUDEVPUR /84 /2026 | AOR20220001615C202600162 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 441 | D-ABLAPL/34517/2026 | BIKRAM MALIK | PARSURAM PANDA | NAIKANI-DIHI /228 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 442 | D-ABLAPL/34518/2026 | BIKRAM MALIK | PARSURAM PANDA | NAIKANI-DIHI /227 /2026 | |
| | | VS | VS | () | |

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | STATE OF ODISHA | | // | |
| 443 | D-ABLAPL/34521/2026 | JUEL PRADHAN | ASHOK KUMAR SAHOO | KUNDHEIGOLA /414 /2026 | AOD20240000557C202600132 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 444 | D-ABLAPL/34525/2026 | MADHAB KANHAR | SURYAKANTA DWIBEDI | VIGILANCE PS (BERHAMPUR) /18 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 445 | D-ABLAPL/34528/2026 | TRINATH BEHERA | BYOMAKESH TRIPATHY | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 446 | D-ABLAPL/34534/2026 | CHITTARANJAN JENA | BIBHUTI RANJAN MOHANTY | MAHANGA /450 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 447 | D-ABLAPL/34537/2026 | S. BAISTNABA REDDY @ SODI BAISTNABA REDDY | AMITAV TRIPATHY | CHAMAKHANDI /419 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 448 | D-ABLAPL/34538/2026 | TAPASH RANJAN BEHERA | AMITAV TRIPATHY | GOSANINUAGAM /366 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 449 | D-ABLAPL/34543/2026 | PROFESSOR DR. ANANTA KUMAR SAHOO | BINAYA KUMAR MOHANTY | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 450 | D-ABLAPL/34550/2026 | JAGAN KHAPARDHUA | BIKASH KARNA | BOUDH /475 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 451 | D-ABLAPL/34560/2026 | ROHIT KUMAR JAISWAL | ASHOK KUMAR SARANGI | K.BALANG /241 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 452 | D-ABLAPL/34562/2026 | GOBINDA CHANDRA RANA | PRASHANTA KUMAR DAS | RAJKANIKA /709 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 453 | D-ABLAPL/34565/2026 | PRASANT KUMAR RANA | PRASHANTA KUMAR DAS | RAJKANIKA /709 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| 454 | D-ABLAPL/34566/2026 | SITARAM NAIK | JNYANANANDA PANDA | THUAMUL RAMPUR /108 /2018 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 455 | D-ABLAPL/34569/2026 | SADASIBA MAHAPATRA | JYOTIRMAYA SAHOO | NIMAKHANDI /347 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 456 | D-ABLAPL/34570/2026 | ANGADA BEHERA | JYOTIRMAYA SAHOO | RAMBHA (KHALLIKOTE) /751 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 457 | D-ABLAPL/34572/2026 | NAYANI MOHARANA | MANORANJAN KAR | BALANGA /312 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 458 | D-ABLAPL/34573/2026 | PANKAJINI SWAIN | RAJESH PRASAD BHAGAT | KUMBHARAPARA /515 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 459 | D-ABLAPL/34581/2026 | BHUBANESWAR RANA @ BHOLA | SACHIDANANDA PADHEE | BARGARH RURAL /255 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 460 | D-ABLAPL/34582/2026 | SATOSH TRIPATHY @ SANTOSH KUMAR TRIPATHY | SISIRA PANIGRAHI | NIMAKHANDI /348 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 461 | D-ABLAPL/34585/2026 | MD. ISHHAQ AMHED @MD. AHMED KHAN @AMHED KHAN | DIKSHA PRAKASH MISHRA | BANHARPALI /224 /2025 | AOR20220002454C202600162 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 462 | D-ABLAPL/34588/2026 | BIPIN BIHARI BISWAL | SANJIB KUMAR BHANJADEO | BALUGAON P.S. /65 /2020 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 463 | D-ABLAPL/34592/2026 | LAXMIPRIYA BARIK @ RUBI BARIK | PRASANNA KUMAR RATH | SATYABADI /400 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 464 | D-ABLAPL/34599/2026 | BINOD BIHARI BAL @ BABAJI BAL BINOD | SATYABRATA DASH | DHARMASALA /419 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 465 | D-ABLAPL/34600/2026 | DATTATRAYA MISHRA | RABINDRA NATH PANDA | CHANDAKA P.S. /65 /2007 | |

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|---|---|---|---|---|---|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 466 | D-ABLAPL/34602/2026 | NARENDRA SAMAL | SHYAM SUNDAR CHHUALSINGH | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 467 | D-ABLAPL/34603/2026 | JAYANTI BISWAL @ JYOSHNA BISWAL | SHYAM SUNDAR CHHUALSINGH | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 468 | D-ABLAPL/34604/2026 | SITAKANTA SAHANI | SATYABRATA DASH | PARADEEP LOCK /280 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 469 | D-ABLAPL/34612/2026 | SAROJ BARIK | PRASANTA KUMAR ROUTRAY | AMBABHONA /176 /2026 | AOD20240000391C202600088 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |

# ORISSA HIGH COURT

## MISC CASES FILED on :09/11/2026

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---|---|---|---|---|
| 1 | D-SAO/53882/2026 | BISHNU CHARAN MEHER | PRASHANTA KUMAR NAYAK | |
| | SAO/ / | MP | | 54/2026 |
| 2 | D-TRPCRL/34580/2026 | ANITA NAYAK | PRATAP CHANDRA MISHRA | |
| | TRPCRL/ / | MP | | 96/2026 |
| 3 | D-CRLLP/34440/2026 | STATE OF ODISHA | AUROVINDA MOHANTY,A.S.C. | |
| | CRLLP/ / | MP | | 99/2026 |
| 4 | D-CRLLP/34492/2026 | STATE OF ODISHA(VIG.) | SANGRAM DAS,S.C.VIGILANCE | |
| | CRLLP/ / | MP | | 100/2026 |
| 5 | D-CRLLP/34501/2026 | STATE OF ODISHA(VIG.) | SANGRAM DAS, S.C.(VIGILANCE) | |
| | CRLLP/ / | MP | | 101/2026 |
| 6 | D-CRLLP/1/2022 | STATE OF ODISHA | JANMEJAYA KATIKIA,KARUNAKAR NAYAK | |
| | CRLLP/1/2022 | MP | | 102/2026 |
| 7 | D-JCRLA/100/2023 | BALAGA KIRAN @ ELAKA | ADV. | |
| | JCRLA/100/2023 | MP | | 325/2026 |
| 8 | D-JCRLA/100/2023 | BALAGA KIRAN @ ELAKA | ADV. | |
| | JCRLA/100/2023 | MP | | 326/2026 |
| 9 | D-JCRLA/37089/2025 | ANIL SAMAD@SANIKA | ADV | |
| | JCRLA/237/2025 | MP | | 327/2026 |
| 10 | D-JCRLA/6958/2026 | SOMANATH SATHUA | ADV. | |
| | JCRLA/94/2026 | MP | | 328/2026 |
| 11 | D-JCRLA/6958/2026 | SOMANATH SATHUA | ADV. | |
| | JCRLA/94/2026 | MP | | 329/2026 |
| 12 | D-TRP(C)/53879/2026 | JHUNUBALA JENA | SK. ZAFARULLA | |
| | TRP(C)/ / | MP | | 405/2026 |
| 13 | D-CRLMP/34493/2026 | RAJIB PATNAIK@RAJIB KUMAR PATTNAIK | NIRMAL KISHORE RATH | |
| | CRLMP/ / | MP | | 430/2026 |
| 14 | D-CRLMP/34606/2026 | KUMAR ABHIJEET SAHOO | ADHIRAJ MOHANTY | |
| | CRLMP/ / | MP | | 431/2026 |
| 15 | D-RVWPET/38232/2026 | STATE OF ODISHA | DEBASHIS TRIPATHY,A.G.A | |
| | RVWPET/201/2026 | MP | | 487/2026 |
| 16 | D-RPFAM/53738/2026 | BRAHMANANDA NAIK | RAKESH BEHERA | |
| | RPFAM/ / | MP | | 498/2026 |
| 17 | D-RPFAM/53787/2026 | SANJIB KUMAR BEHERA | BYOMAKESH TRIPATHY | |
| | RPFAM/ / | MP | | 499/2026 |
| 18 | D-RPFAM/53815/2026 | GOPAL KRISHNA PADHI | PRABHAS CHANDRA PANDA | |
| | RPFAM/ / | MP | | 500/2026 |
| 19 | D-MATA/43315/2025 | SABITRI MOHARANA | AMIT PRASAD BOSE | |
| | MATA/402/2025 | MP | | 573/2026 |
| 20 | D-MATA/43319/2025 | SABITRI MOHARANA | AMIT PRASAD BOSE | |
| | MATA/403/2025 | MP | | 574/2026 |
| 21 | D-MATA/11444/2025 | DEBASISH MISHRA | JAGANNATH SENAPATI | |
| | MATA/166/2025 | MP | | 575/2026 |
| 22 | D-MATA/53811/2026 | SANTOSH KUMAR SAHOO | AMITAV TRIPATHY | |
| | MATA/ / | MP | | 576/2026 |
| 23 | D-MATA/46533/2026 | TAPAS KUMAR BEHERA | MANOJ OJHA | |
| | MATA/ / | MP | | 577/2026 |
| 24 | D-MATA/53817/2026 | SWADHIN MISHRA | ALOK KUMAR PANDA | |
| | MATA/ / | MP | | 578/2026 |
| 25 | D-MATA/53818/2026 | DEVJANI MISHRA | AMIT KUMAR NATH | |
| | MATA/ / | MP | | 579/2026 |
| 26 | D-LAA/53611/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT BARIPADA, MAYURBHANJ | DEBASIS KHATUA,G.A. | |

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|---|---|---|---|---|
| | LAA/ / | MP | | 590/2026 |
| 27 | D-LAA/53611/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT | DEBASIS TRIPATHY,A.G.A | BARIPADA, MAYURBHANJ |
| | LAA/ / | MP | | 591/2026 |
| 28 | D-LAA/53612/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT | DEBASIS TRIPATHY,A.G.A | BARIPADA , MAYURBHANJ |
| | LAA/ / | MP | | 592/2026 |
| 29 | D-LAA/53612/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT | DEBASIS TRIPATHY,A.G.A | BARIPADA , MAYURBHANJ |
| | LAA/ / | MP | | 593/2026 |
| 30 | D-LAA/53613/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT | DEBASIS TRIPATHY,A.G.A | BARIPADA, MAYURBHANJ |
| | LAA/ / | MP | | 594/2026 |
| 31 | D-LAA/53613/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT | DEBASIS TRIPATHY,A.G.A | BARIPADA, MAYURBHANJ |
| | LAA/ / | MP | | 595/2026 |
| 32 | D-LAA/53614/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT | DEBASIS TRIPATHY,A.G.A | , BARIPADA, MAYURBHANJ |
| | LAA/ / | MP | | 596/2026 |
| 33 | D-LAA/53614/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT | DEBASIS TRIPATHY,A.G.A | , BARIPADA, MAYURBHANJ |
| | LAA/ / | MP | | 597/2026 |
| 34 | D-LAA/53615/2026 | STATE OF ODISHA | DEBASHIS TRIPATHY,A.G.A | |
| | LAA/ / | MP | | 598/2026 |
| 35 | D-LAA/53615/2026 | STATE OF ODISHA | DEBASHIS TRIPATHY,A.G.A | |
| | LAA/ / | MP | | 599/2026 |
| 36 | D-LAA/53616/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT | DEBASIS TRIPATHY,A.G.A | BARIPADA |
| | LAA/ / | MP | | 600/2026 |
| 37 | D-LAA/53616/2026 | SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT | DEBASIS TRIPATHY,A.G.A | BARIPADA |
| | LAA/ / | MP | | 601/2026 |
| 38 | D-BLAPL/19591/2026 | LAXMIDHAR BARIK @ BABUL | | |
| | BLAPL/6713/2026 | MP | | 817/2026 |
| 39 | D-BLAPL/33187/2026 | ABDUL KAYUM KHAN | BEDA PRAKASH PANDA | |
| | BLAPL/11590/2026 | MP | | 818/2026 |
| 40 | D-BLAPL/18640/2026 | SANTOSH KUMAR MOHANTY @ ANU | SURYAKANTA DWIBEDI | |
| | BLAPL/6779/2026 | MP | | 819/2026 |
| 41 | D-BLAPL/34217/2026 | PRASHANTA SAHU | DIBYA PRAKASH MISHRA | |
| | BLAPL/ / | MP | | 820/2026 |
| 42 | D-BLAPL/26385/2026 | SAMIR KUMAR PRADHAN | DEBASNAN DAS | |
| | BLAPL/9336/2026 | MP | | 821/2026 |
| 43 | D-CRLREV/34491/2026 | ISHIAQ KHAN @ ESHIHAT KHAN | AMULYA RATNA PANDA | |
| | CRLREV/ / | MP | | 1276/2026 |
| 44 | D-CRLREV/34516/2026 | SURESH MOHANTY | UMA CHARAN MISHRA | |
| | CRLREV/844/2026 | MP | | 1277/2026 |
| 45 | D-CRLREV/34516/2026 | SURESH MOHANTY | UMA CHARAN MISHRA | |
| | CRLREV/844/2026 | MP | | 1278/2026 |
| 46 | D-CRLREV/34516/2026 | SURESH MOHANTY | UMA CHARAN MISHRA | |
| | CRLREV/844/2026 | MP | | 1279/2026 |
| 47 | D-CRLREV/24938/2026 | SIBA KANHAR@KALIA BEHERA | | |
| | CRLREV/585/2026 | MP | | 1280/2026 |
| 48 | D-CRLREV/25578/2024 | PRIYADARSHINI AMRITA PANDA | BASUDEV PUJARI | |
| | CRLREV/557/2024 | MP | | 1281/2026 |
| 49 | D-FAO/47082/2026 | THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD, BHUBANESWAR | PRASANTA KUMAR DAS | |
| | FAO/1004/2026 | MP | | 1399/2026 |
| 50 | D-RSA/45710/2026 | MITRABHANU PADHAN | SANJEEV UDGATA | |
| | RSA/ / | MP | | 1671/2026 |
| 51 | D-RSA/28181/2026 | MAKARANDA BAGARTY@BAGARTTI | | |
| | RSA/332/2026 | MP | | 1672/2026 |
| 52 | D-ABLAPL/6865/2026 | TRUPTIRANJAN SENAPATI | | |
| | ABLAPL/3502/2026 | MP | | 1959/2026 |
| 53 | D-ABLAPL/29514/2026 | ARABINDA SAHOO | | |
| | ABLAPL/11272/2026 | MP | | 1960/2026 |
| 54 | D-ABLAPL/29625/2026 | PRAJAPATI MOHANTY | | |
| | ABLAPL/11478/2026 | MP | | 1961/2026 |
| 55 | D-ABLAPL/21487/2026 | LAMBODHAR SHIAL | | |
| | ABLAPL/8764/2026 | MP | | 1962/2026 |
| 56 | D-ABLAPL/33654/2026 | KULDIP RATH@KULDEEP RATH | JNANESH MOHANTY | |
| | ABLAPL/12688/2026 | MP | | 1963/2026 |
| 57 | D-ABLAPL/25834/2026 | SOLEKHA KHATUN | | |
| | ABLAPL/10038/2026 | MP | | 1964/2026 |

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|---|---|---|---|---|
| 58 | D-ABLAPL/28001/2026 | PRADYUMNA KUMAR BRAHMA | | |
| | ABLAPL/10758/2026 | MP | | 1965/2026 |
| 59 | D-ABLAPL/33380/2026 | ASHIK KHAN @ASIK KHAN | MITU KUMAR BISWAL | |
| | ABLAPL/12627/2026 | MP | | 1966/2026 |
| 60 | D-ABLAPL/5836/2026 | SMRUTIRANJAN NATH | | |
| | ABLAPL/2562/2026 | MP | | 1967/2026 |
| 61 | D-ABLAPL/9140/2026 | JAYATA KUMAR NATH @ LITU NATH | | |
| | ABLAPL/3966/2026 | MP | | 1968/2026 |
| 62 | D-ABLAPL/20754/2026 | BABI KHAN @ SAKABAT KHAN | | |
| | ABLAPL/8459/2026 | MP | | 1969/2026 |
| 63 | D-CMP/53600/2026 | BANWARILAL AGARWALLA@BANWARILAL AGARWALLA | AJAY KUMAR NANDA | |
| | CMP/ / | MP | | 2220/2026 |
| 64 | D-CMP/35071/2026 | SARUP CHANDRA GIRI | ABHILASH MISHRA | |
| | CMP/1301/2026 | MP | | 2221/2026 |
| 65 | D-CMP/20509/2025 | NILAKANTHA HARICHANDAN | SANJIB SWAIN | |
| | CMP/790/2025 | MP | | 2222/2026 |
| 66 | D-CMP/53692/2026 | SARASWATI ROUT | SURESH CHANDRA MOHANTY | |
| | CMP/ / | MP | | 2223/2026 |
| 67 | D-CMP/22714/2026 | RAMA CHANDRA MISHRA | ASHOK KUMAR BEHERA | |
| | CMP/849/2026 | MP | | 2224/2026 |
| 68 | D-CMP/485/2023 | LAXMIPRIYA SAHOO | SAMIR KUMAR MISHRA | |
| | CMP/485/2023 | MP | | 2225/2026 |
| 69 | D-CMP/1349/2022 | LAXMIPRIYA SAHOO | SAMIR KUMAR MISHRA | |
| | CMP/1349/2022 | MP | | 2226/2026 |
| 70 | D-CMP/29822/2026 | SAMPARK PROPERTY, CUTTACK | NITYANANDA BEHURIA | |
| | CMP/1087/2026 | MP | | 2227/2026 |
| 71 | D-CMP/53748/2026 | BISWA RANJAN PATTNAIK | NARAYAN PRASAD PARIJA | |
| | CMP/ / | MP | | 2228/2026 |
| 72 | D-CMP/53775/2026 | JOGESWAR NAG | TUSAR KUMAR MISHRA | |
| | CMP/ / | MP | | 2229/2026 |
| 73 | D-CMP/11448/2026 | MAHAMMAD AFAZ ALLI KHAN | KISHORE CHANDRA RAJGURU MOHAPATRA | |
| | CMP/503/2026 | MP | | 2230/2026 |
| 74 | D-CMP/7887/2026 | JOGESWAR SARANGI | KISHORE CHANDRA RAJGURU MOHAPATRA | |
| | CMP/370/2026 | MP | | 2231/2026 |
| 75 | D-CMP/53805/2026 | BHASKAR CHANDRA SAR | AMITAV TRIPATHY | |
| | CMP/ / | MP | | 2232/2026 |
| 76 | D-CMP/53822/2026 | GULURI SETHI | SATYABADI MANTRY | |
| | CMP/ / | MP | | 2233/2026 |
| 77 | D-MACA/53728/2026 | MANAGER CLAIMS, TATA AIG GENERAL INSURANCE COMPANY LTD. | | |
| | MACA/ / | MP | | 2510/2026 |
| 78 | D-MACA/53730/2026 | MANAGER CLAIMS, M/S. TATA AIG GENERAL INSURANCE CO.LTD., KOLKATA | | |
| | MACA/ / | MP | | 2511/2026 |
| 79 | D-MACA/45314/2026 | M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR | | |
| | MACA/ / | MP | | 2512/2026 |
| 80 | D-MACA/53733/2026 | MANAGER CLAIMS, TATA AIG GENERAL INSURANCE COMPANY LTD. | | |
| | MACA/ / | MP | | 2513/2026 |
| 81 | D-MACA/486/2010 | CHITRA SWAIN | (NIBEDITA MOHANTY, LEGAL AID COUNSEL) | |
| | MACA/486/2010 | MP | | 2514/2026 |
| 82 | D-MACA/486/2010 | CHITRA SWAIN | (NIBEDITA MOHANTY, LEGAL AID COUNSEL) | |
| | MACA/486/2010 | MP | | 2515/2026 |
| 83 | D-MACA/43886/2026 | ORIENTAL INSURANCE CO LTD. | AMIT KUMAR NATH | |
| | MACA/ / | MP | | 2516/2026 |
| 84 | D-CRLA/22683/2026 | SUSANT BEHERA | | |
| | CRLA/749/2026 | MP | | 2788/2026 |
| 85 | D-CRLA/40574/2025 | CHANDAN MAJHI | BIBEKANANDA MAHAPATRA | |
| | CRLA/12/2026 | MP | | 2789/2026 |
| 86 | D-CRLA/34163/2026 | SIBARAM RAUTA | JANMEJAYA KATIKIA | |
| | CRLA/ / | MP | | 2790/2026 |
| 87 | D-CRLA/34163/2026 | SIBARAM RAUTA | JANMEJAYA KATIKIA | |
| | CRLA/ / | MP | | 2791/2026 |
| 88 | D-CRLA/21752/2026 | SK.MONAF HUSEN | AMULYA RATNA PANDA | |
| | CRLA/636/2026 | MP | | 2792/2026 |
| 89 | D-CRLA/175/2023 | AVNEESH NAIK | SURYAKANTA DWIBEDI | |

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| | CRLA/175/2023 | MP | | 2793/2026 |
| 90 | D-CRLA/34567/2026 | JALANDHAR HANS | SUDEEPTA KUMAR SINGH | |
| | CRLA/ / | MP | | 2794/2026 |
| 91 | D-CRLA/34567/2026 | JALANDHAR HANS | SUDEEPTA KUMAR SINGH | |
| | CRLA/ / | MP | | 2795/2026 |
| 92 | D-CRLA/34574/2026 | GIRISH CHANDRA SABAR | DHANANJAYA MUND | |
| | CRLA/ / | MP | | 2796/2026 |
| 93 | D-CRLA/34574/2026 | GIRISH CHANDRA SABAR | DHANANJAYA MUND | |
| | CRLA/ / | MP | | 2797/2026 |
| 94 | D-CRLA/1369/2025 | TUKUNA SOY | SUSHANTA KUMAR SAMANTARAY | |
| | CRLA/126/2025 | MP | | 2798/2026 |
| 95 | D-CRLA/34586/2026 | SANTANU NAG | DHANANJAYA MUND | |
| | CRLA/ / | MP | | 2799/2026 |
| 96 | D-CRLA/34586/2026 | SANTANU NAG | DHANANJAYA MUND | |
| | CRLA/ / | MP | | 2800/2026 |
| 97 | D-CRLMC/34435/2026 | NALINI KANTA PRUSTY | SURESH CHANDRA PRADHAN | |
| | CRLMC/ / | MP | | 3151/2026 |
| 98 | D-CRLMC/34452/2026 | SATYANARAYAN BEHERA | KSHIROD KUMAR ROUT | |
| | CRLMC/ / | MP | | 3152/2026 |
| 99 | D-CRLMC/3341/2026 | SAYED GOLAM AHMED | NIRANJAN LENKA | |
| | CRLMC/4075/2026 | MP | | 3153/2026 |
| 100 | D-CRLMC/34455/2026 | SATYANARAYAN BEHERA | KSHIROD KUMAR ROUT | |
| | CRLMC/ / | MP | | 3154/2026 |
| 101 | D-CRLMC/34464/2026 | GANGADHAR NAG | SISIRA PANIGRAHI | |
| | CRLMC/ / | MP | | 3155/2026 |
| 102 | D-CRLMC/34503/2026 | AJAY KUMAR DAS | DEVASHIS PANDA | |
| | CRLMC/ / | MP | | 3156/2026 |
| 103 | D-CRLMC/34502/2026 | PRAMILA NANDA | BISWARANJAN DALAI | |
| | CRLMC/ / | MP | | 3157/2026 |
| 104 | D-CRLMC/1716/2022 | SREEKANTA KUMAR RAY | SOURA CHANDRA MOHAPATRA | |
| | CRLMC/1716/2022 | MP | | 3158/2026 |
| 105 | D-CRLMC/34533/2026 | SATYA MALLIK @ SATYABRAT MALLIK | AMITAV TRIPATHY | |
| | CRLMC/ / | MP | | 3159/2026 |
| 106 | D-CRLMC/34540/2026 | KULAMANI SAHOO | BYOMAKESH TRIPATHY | |
| | CRLMC/ / | MP | | 3160/2026 |
| 107 | D-CRLMC/25986/2026 | BABULA BEHERA | | |
| | CRLMC/3316/2026 | MP | | 3161/2026 |
| 108 | D-CRLMC/34542/2026 | AJIT KUMAR PRADHAN | AMITAV TRIPATHY | |
| | CRLMC/ / | MP | | 3162/2026 |
| 109 | D-CRLMC/32053/2026 | ANUJ @ SANTANU BALABANTARAY | ABHAS MOHANTY | |
| | CRLMC/3922/2026 | MP | | 3163/2026 |
| 110 | D-CRLMC/31111/2026 | ABINAS@ABINASH NAYAK@ASANA | | |
| | CRLMC/3844/2026 | MP | | 3164/2026 |
| 111 | D-CRLMC/34547/2026 | SANAT KUMAR BEHERA | DEVASHIS PANDA | |
| | CRLMC/ / | MP | | 3165/2026 |
| 112 | D-CRLMC/34547/2026 | SANAT KUMAR BEHERA | DEVASHIS PANDA | |
| | CRLMC/ / | MP | | 3166/2026 |
| 113 | D-CRLMC/34563/2026 | HEMANT NAIK @ KIRTAN NAIK | JIBAN RANJAN DASH | |
| | CRLMC/ / | MP | | 3167/2026 |
| 114 | D-CRLMC/34591/2026 | BANSIDHAR JENA | ABAKASH NANDA | |
| | CRLMC/ / | MP | | 3168/2026 |
| 115 | D-CRLMC/34609/2026 | SAI SOMANATH CHARITABLE TRUST, BBSR | SUBHUTI BHUSAN SWAIN | |
| | CRLMC/ / | MP | | 3169/2026 |
| 116 | D-WA/53601/2026 | VISA CHROME LTD., BHUBANESWAR | ABHISHEK DASH | |
| | WA/ / | MP | | 3401/2026 |
| 117 | D-WA/53713/2026 | MANOJA KUMAR BEHERA | BHAGABAN BEHERA | |
| | WA/ / | MP | | 3402/2026 |
| 118 | D-WA/53713/2026 | MANOJA KUMAR BEHERA | BHAGABAN BEHERA | |
| | WA/ / | MP | | 3403/2026 |
| 119 | D-WA/25901/2024 | STATE OF ODISHA | | |
| | WA/1695/2024 | MP | | 3404/2026 |
| 120 | D-WA/6445/2024 | STATE OF ODISHA | SAROJ KANTA SAMAL,A.G.A | |
| | WA/197/2024 | MP | | 3405/2026 |

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| 121 | D-WA/6445/2024<br>WA/197/2024 | STATE OF ODISHA<br>MP | SAROJ KANTA SAMAL,A.G.A | 3406/2026 |
| 122 | D-WA/53823/2026<br>WA/ / | SUBASH CHANDRA MOHANTY<br>MP | SUKANTA KUMAR NAYAK | 3407/2026 |
| 123 | D-WA/53823/2026<br>WA/ / | SUBASH CHANDRA MOHANTY<br>MP | SUKANTA KUMAR NAYAK | 3408/2026 |
| 124 | D-WP(C)/53602/2026<br>WP(C)/37468/2026 | PRADYUMNA KUMAR SWAIN<br>MP | BIDYADHAR MANSING | 21999/2026 |
| 125 | D-WP(C)/53608/2026<br>WP(C)/37366/2026 | G.PRASANTA KUMAR RAO<br>MP | SUDHIR KUMAR PATRA | 22000/2026 |
| 126 | D-WP(C)/53609/2026<br>WP(C)/37367/2026 | PRAHALLAD MALLIK<br>MP | BISWAJIT MOHAPATRA | 22001/2026 |
| 127 | D-WP(C)/53629/2026<br>WP(C)/ / | ARUN NAYAK<br>MP | NARESH CHANDRA JENA | 22002/2026 |
| 128 | D-WP(C)/53623/2026<br>WP(C)/37465/2026 | ABHISIKTA RAUT<br>MP | MITU KUMAR BISWAL | 22003/2026 |
| 129 | D-WP(C)/53631/2026<br>WP(C)/ / | TILA SAGIPILA<br>MP | RAMASHISH ACHARYA | 22004/2026 |
| 130 | D-WP(C)/23482/2019<br>WP(C)/23482/2019 | UNION OF INDIA<br>MP | M/S.ANINDYA KUMAR MISHRA | 22005/2026 |
| 131 | D-WP(C)/53634/2026<br>WP(C)/37482/2026 | SANYASHI PRADHAN<br>MP | RAMASHISH ACHARYA | 22006/2026 |
| 132 | D-WP(C)/53636/2026<br>WP(C)/ / | JAYA GOUDA<br>MP | RAMASHISH ACHARYA | 22007/2026 |
| 133 | D-WP(C)/53637/2026<br>WP(C)/ / | DALI BISOI<br>MP | RAMASHISH ACHARYA | 22008/2026 |
| 134 | D-WP(C)/53638/2026<br>WP(C)/ / | SULATA ROUT<br>MP | RAMASHISH ACHARYA | 22009/2026 |
| 135 | D-WP(C)/53639/2026<br>WP(C)/ / | SHYAM BISOI<br>MP | RAMASHISH ACHARYA | 22010/2026 |
| 136 | D-WP(C)/53625/2026<br>WP(C)/37410/2026 | JYOTI RANJAN SAHOO<br>MP | MITU KUMAR BISWAL | 22011/2026 |
| 137 | D-WP(C)/53640/2026<br>WP(C)/ / | PRABHASINI ROUT<br>MP | RAMESHISH ACHARYA | 22012/2026 |
| 138 | D-WP(C)/53641/2026<br>WP(C)/ / | SURAVI GOUDA<br>MP | RAMASHISH ACHARYA | 22013/2026 |
| 139 | D-WP(C)/30020/2025<br>WP(C)/21060/2025 | LAXMIDHAR SATAPATHY<br>MP | DR. BINODA KUMAR MISHRA | 22014/2026 |
| 140 | D-WP(C)/53642/2026<br>WP(C)/ / | RAMYA RANJAN BISOYI<br>MP | RAMASHISH ACHARYA | 22015/2026 |
| 141 | D-WP(C)/53645/2026<br>WP(C)/ / | GAYATRI ROUT<br>MP | RAMSHISH ACHARYA | 22016/2026 |
| 142 | D-WP(C)/53643/2026<br>WP(C)/ / | RABI DEY<br>MP | RAMASHISH ACHARYA | 22017/2026 |
| 143 | D-WP(C)/53644/2026<br>WP(C)/37436/2026 | PUSPA BARAL<br>MP | RAMASHISH ACHARYA | 22018/2026 |
| 144 | D-WP(C)/53635/2026<br>WP(C)/37409/2026 | CHAKRADHAR SWAIN<br>MP | KRISHNA CHANDRA SAHU | 22019/2026 |
| 145 | D-WP(C)/53647/2026<br>WP(C)/ / | BASANTILATA BARIK<br>MP | RAMASHISH ACHARYA | 22020/2026 |
| 146 | D-WP(C)/53648/2026<br>WP(C)/ / | SARASWATI RAJAN<br>MP | RAMASHISH ACHARYA | 22021/2026 |
| 147 | D-WP(C)/53649/2026<br>WP(C)/ / | ANITA KANDULNA<br>MP | RAMASHISH ACHARYA | 22022/2026 |
| 148 | D-WP(C)/53651/2026<br>WP(C)/ / | RITANJALI LENKA<br>MP | RAMASHISH ACHARYA | 22023/2026 |
| 149 | D-WP(C)/53650/2026<br>WP(C)/ / | PRADHAN MUNDA<br>MP | RAMASHISH ACHARYA | 22024/2026 |
| 150 | D-WP(C)/53653/2026<br>WP(C)/ / | DILLIP KUMAR DAS<br>MP | RAMASHISH ACHARYA | 22025/2026 |
| 151 | D-WP(C)/53654/2026<br>WP(C)/ / | MUKUTA BISOI<br>MP | RAMASHISH ACHARYA | 22026/2026 |
| 152 | D-WP(C)/53656/2026 | SASHMITA SWAIN | RAMASHISH ACHARYA | |

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|---|---|---|---|---|
| | WP(C)/ / | MP | | 22027/2026 |
| 153 | D-WP(C)/53657/2026 | TULASA NAG | RAMASHISH ACHARYA | |
| | WP(C)/ / | MP | | 22028/2026 |
| 154 | D-WP(C)/53659/2026 | DHRUBA CHARAN BHUYAN | RAMASHISH ACHARYA | |
| | WP(C)/ / | MP | | 22029/2026 |
| 155 | D-WP(C)/53662/2026 | SANKAR NAGABANSH | RAMASHISH ACHARYA | |
| | WP(C)/ / | MP | | 22030/2026 |
| 156 | D-WP(C)/53661/2026 | RAMESH SATU | RAMASHISH ACHARYA | |
| | WP(C)/ / | MP | | 22031/2026 |
| 157 | D-WP(C)/53666/2026 | NIRMALA MANIK | RAMASHISH ACHARYA | |
| | WP(C)/ / | MP | | 22032/2026 |
| 158 | D-WP(C)/53667/2026 | ABHIMANYU DEY | RAMASISH ACHARYA | |
| | WP(C)/ / | MP | | 22033/2026 |
| 159 | D-WP(C)/53668/2026 | RAJKUMARI SWAIN | RAMASHISH ACHARYA | |
| | WP(C)/ / | MP | | 22034/2026 |
| 160 | D-WP(C)/53669/2026 | DHIRALATA PARIDA | RAMASHISH ACHARYA | |
| | WP(C)/ / | MP | | 22035/2026 |
| 161 | D-WP(C)/53147/2026 | MANOJ KUMAR MOHAPATRA | SARAT CHANDRA MEKAP | |
| | WP(C)/37282/2026 | MP | | 22036/2026 |
| 162 | D-WP(C)/53670/2026 | MANORAMA GOUDA | RAMASHISH ACHARYA | |
| | WP(C)/ / | MP | | 22037/2026 |
| 163 | D-WP(C)/53671/2026 | GOLAK BIHARI MANDAL | RAJIB LOCHAN PATTNAIK | |
| | WP(C)/ / | MP | | 22038/2026 |
| 164 | D-WP(C)/53672/2026 | MANJU MANIK | RAMASHISH ACHARYA | |
| | WP(C)/ / | MP | | 22039/2026 |
| 165 | D-WP(C)/53673/2026 | TAPAS KUMAR PATRA | JNANESH MOHANTY | |
| | WP(C)/ / | MP | | 22040/2026 |
| 166 | D-WP(C)/53674/2026 | JANMEJAY NAYAK | JNANESH MOHANTY | |
| | WP(C)/ / | MP | | 22041/2026 |
| 167 | D-WP(C)/53675/2026 | RAJENDRA SAHOO | JNANESH MOHANTY | |
| | WP(C)/ / | MP | | 22042/2026 |
| 168 | D-WP(C)/53677/2026 | ASHOK NAIK | JNANESH MOHANTY | |
| | WP(C)/ / | MP | | 22043/2026 |
| 169 | D-WP(C)/53680/2026 | KANHU CHARAN JENA | JNANESH MOHANTY | |
| | WP(C)/ / | MP | | 22044/2026 |
| 170 | D-WP(C)/53682/2026 | RAJIB LOCHAN SAHU | INDRAMANI SAHOO | |
| | WP(C)/ / | MP | | 22045/2026 |
| 171 | D-WP(C)/53685/2026 | DILLIP BEHERA | JNANESH MOHANTY | |
| | WP(C)/ / | MP | | 22046/2026 |
| 172 | D-WP(C)/53689/2026 | DEBASHIS PATRA | JNANESH MOHANTY | |
| | WP(C)/ / | MP | | 22047/2026 |
| 173 | D-WP(C)/53678/2026 | SURESH CHANDRA DALAI | ANJAN KUMAR BISWAL | |
| | WP(C)/ / | MP | | 22048/2026 |
| 174 | D-WP(C)/31592/2026 | SATYA PRASAD RATH | SAUBHAGYA KETAN NAYAK | |
| | WP(C)/23027/2026 | MP | | 22049/2026 |
| 175 | D-WP(C)/53690/2026 | GOPAL CHANDRA BEHERA | BIBEKANANDA MAHAPATRA | |
| | WP(C)/ / | MP | | 22050/2026 |
| 176 | D-WP(C)/53691/2026 | D SARASWATI REDDY | RAMDAS ACHARY | |
| | WP(C)/ / | MP | | 22051/2026 |
| 177 | D-WP(C)/53696/2026 | SIBANARAYAN BEHERA | BIGYAN KUMAR SHARMA | |
| | WP(C)/37425/2026 | MP | | 22053/2026 |
| 178 | D-WP(C)/53698/2026 | DAMODAR SAHOO | NRUSINGH CHARAN ROUT | |
| | WP(C)/ / | MP | | 22054/2026 |
| 179 | D-WP(C)/53695/2026 | PRAMOD KUMAR SAHU | DURGESH NARAYAN RATH | |
| | WP(C)/37481/2026 | MP | | 22055/2026 |
| 180 | D-WP(C)/53700/2026 | HALADHAR BEBERA | NRUSINGH CHARAN ROUT | |
| | WP(C)/ / | MP | | 22056/2026 |
| 181 | D-WP(C)/53699/2026 | KAPILENDRA BAL | NRUSINGH CHARAN ROUT | |
| | WP(C)/ / | MP | | 22057/2026 |
| 182 | D-WP(C)/53701/2026 | RAMAMANI MALLICK | NRUSINGH CHARAN ROUT | |
| | WP(C)/ / | MP | | 22058/2026 |
| 183 | D-WP(C)/53697/2026 | BHANJA PRADHAN | SUSANTA KUMAR LENKA | |
| | WP(C)/ / | MP | | 22059/2026 |

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| 184 | D-WP(C)/53704/2026 | BRUNDABAN BAI | NRUSINGH CH. ROUT | |
| | WP(C)/ / | MP | | 22060/2026 |
| 185 | D-WP(C)/53703/2026 | BABAJI CHARAN SAHOO | NRUSINGH CHARAN ROUT | |
| | WP(C)/ / | MP | | 22061/2026 |
| 186 | D-WP(C)/53707/2026 | BAIDHAR SAHOO | NRUSINGH CHARAN ROUT | |
| | WP(C)/ / | MP | | 22062/2026 |
| 187 | D-WP(C)/53708/2026 | AKSHAYA KUMAR MOHANTY | PRAFULLA KUMAR MOHAPATRA | |
| | WP(C)/ / | MP | | 22063/2026 |
| 188 | D-WP(C)/53711/2026 | BALLAV CHARAN BEHERA | NRUSINGH CH. ROUT | |
| | WP(C)/ / | MP | | 22064/2026 |
| 189 | D-WP(C)/53712/2026 | NARAYAN TRIPATHY | PRAFULLA KUMAR MOHAPATRA | |
| | WP(C)/ / | MP | | 22065/2026 |
| 190 | D-WP(C)/23658/2025 | TRILOCHAN NAYAK | MR RAMAKANT MOHANTY(SR.ADV.), ARUN KUMAR MISHRA 2 | |
| | WP(C)/16306/2025 | MP | | 22066/2026 |
| 191 | D-WP(C)/53717/2026 | BIJAYALAXMI SAHOO | PRANAB KUMAR SAMANTRAY | |
| | WP(C)/ / | MP | | 22067/2026 |
| 192 | D-WP(C)/46214/2026 | TAPAS RANJAN SAHOO | JAJATI KESHARI KHUNTIA | |
| | WP(C)/32171/2026 | MP | | 22068/2026 |
| 193 | D-WP(C)/53724/2026 | MANORANJAN BEHURA | PRAFULLA KUMAR MOHAPATRA | |
| | WP(C)/ / | MP | | 22069/2026 |
| 194 | D-WP(C)/53725/2026 | BIJAYA KUMAR SENAPATI | BIGYAN KUMAR SHARMA | |
| | WP(C)/ / | MP | | 22070/2026 |
| 195 | D-WP(C)/47212/2026 | AKRURA NAYAK | | |
| | WP(C)/33200/2026 | MP | | 22071/2026 |
| 196 | D-WP(C)/53731/2026 | MAA CHANDI STONE PRODUCT, DHENKANAL | SWABRATA RATH | |
| | WP(C)/37484/2026 | MP | | 22072/2026 |
| 197 | D-WP(C)/53736/2026 | SANTOSH KUMAR PRADHAN | M. BALAKRISHNA RAO | |
| | WP(C)/ / | MP | | 22073/2026 |
| 198 | D-WP(C)/47085/2026 | MERRY HALBA | | |
| | WP(C)/32924/2026 | MP | | 22074/2026 |
| 199 | D-WP(C)/53001/2026 | KABITA NAYAK | SURESH KUMAR PANDA | |
| | WP(C)/37081/2026 | MP | | 22075/2026 |
| 200 | D-WP(C)/53750/2026 | RAMAKANTA JENA | DEBASISH SAMAL | |
| | WP(C)/37469/2026 | MP | | 22076/2026 |
| 201 | D-WP(C)/53752/2026 | SITAKANTA NAYAK | RUPESH KUMAR MOHANTY | |
| | WP(C)/37479/2026 | MP | | 22077/2026 |
| 202 | D-WP(C)/42532/2026 | BABRUBAHAN BHOI | DR.PURUSOTTAM CHULI | |
| | WP(C)/29355/2026 | MP | | 22078/2026 |
| 203 | D-WP(C)/53755/2026 | ANIL MALIK | ARIJEET MISHRA | |
| | WP(C)/ / | MP | | 22079/2026 |
| 204 | D-WP(C)/50167/2026 | KANHU CHARAN LENKA | | |
| | WP(C)/35204/2026 | MP | | 22080/2026 |
| 205 | D-WP(C)/53756/2026 | SHYAMA SUNDAR SWAIN | SURESH KUMAR PANDA | |
| | WP(C)/ / | MP | | 22081/2026 |
| 206 | D-WP(C)/53767/2026 | DR.RAMESH KUMAR DASH | SANGRAM JENA | |
| | WP(C)/ / | MP | | 22082/2026 |
| 207 | D-WP(C)/53772/2026 | AKSHYA DISHRI | BHOJARAJ SETH | |
| | WP(C)/ / | MP | | 22083/2026 |
| 208 | D-WP(C)/11531/2007 | KEDARNATH RAYGURU | | |
| | WP(C)/11531/2007 | MP | | 22084/2026 |
| 209 | D-WP(C)/53788/2026 | SMRUTI RANJAN MISHRA | PRAVAT KUMAR MUDULI | |
| | WP(C)/ / | MP | | 22085/2026 |
| 210 | D-WP(C)/53784/2026 | PREMSILA BARIHA | BHOJARAJ SETH | |
| | WP(C)/ / | MP | | 22086/2026 |
| 211 | D-WP(C)/53785/2026 | MONALISA SAHOO | SUKANTA KUMAR NAYAK | |
| | WP(C)/ / | MP | | 22087/2026 |
| 212 | D-WP(C)/43055/2026 | AJAY KUMAR NAYAK | | |
| | WP(C)/29873/2026 | MP | | 22088/2026 |
| 213 | D-WP(C)/53790/2026 | SADHU CHARAN DAS | GYANA RANJAN SETHI | |
| | WP(C)/ / | MP | | 22089/2026 |
| 214 | D-WP(C)/53791/2026 | SHAKUNTALA MARINDI | SURAJ MOHANTY | |
| | WP(C)/ / | MP | | 22090/2026 |
| 215 | D-WP(C)/44919/2026 | DHRUBA CHARAN MALLIK | KUNAL KUMAR SWAIN | |

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| | WP(C)/31209/2026 | MP | | 22091/2026 |
| 216 | D-WP(C)/53793/2026 | SANJAY KETAN MOHAPATRA | LAXMI NARAYAN PATEL | |
| | WP(C)/ / | MP | | 22092/2026 |
| 217 | D-WP(C)/53778/2026 | FAIRDEAL MINING | AVIJIT PATNAIK | |
| | WP(C)/ / | MP | | 22093/2026 |
| 218 | D-WP(C)/53798/2026 | SUBODHA CHANDRA ROUTRAY | RAMANATH ACHARYA | |
| | WP(C)/ / | MP | | 22094/2026 |
| 219 | D-WP(C)/53806/2026 | SANTOSH KUMAR PRADHAN | JNANESH MOHANTY | |
| | WP(C)/ / | MP | | 22095/2026 |
| 220 | D-WP(C)/53819/2026 | TP NORTHERN ODISHA DISTRIBUTION LTD, KHURDA | DASHRATH KUMAR MAHARANA | |
| | WP(C)/ / | MP | | 22096/2026 |
| 221 | D-WP(C)/25279/2022 | UMESH CHANDRA PASAYAT | | |
| | WP(C)/25279/2022 | MP | | 22097/2026 |
| 222 | D-WP(C)/53825/2026 | MANAGEMENT OF M/S OIL AND FLOUR MILLS, CUTTACK | PRASANTA KUMAR PANDA | |
| | WP(C)/ / | MP | | 22098/2026 |
| 223 | D-WP(C)/53826/2026 | SAROJINI JENA | SATYA SUNDAR KANUNGO | |
| | WP(C)/ / | MP | | 22099/2026 |
| 224 | D-WP(C)/53829/2026 | SANTANU KUMAR MANTRY | ADYASIDHI MISHRA | |
| | WP(C)/ / | MP | | 22100/2026 |
| 225 | D-WP(C)/53827/2026 | BHIKARI SWAIN | ADYASIDHI MISHRA | |
| | WP(C)/ / | MP | | 22101/2026 |
| 226 | D-WP(C)/53831/2026 | ASIT ANSUMAN NAYAK | GOUTAM KUMAR ROUTRAY | |
| | WP(C)/ / | MP | | 22102/2026 |
| 227 | D-WP(C)/53851/2026 | NIROJ KUMAR CHAMPATI | PRASANTA KUMAR SATAPATHY | |
| | WP(C)/ / | MP | | 22103/2026 |
| 228 | D-WP(C)/53853/2026 | RAMAKANTA PRADHAN | ADYASIDHI MISHRA | |
| | WP(C)/ / | MP | | 22104/2026 |
| 229 | D-WP(C)/53855/2026 | CHINMAYA KUMAR SAHU | SUBHADUTTA ROUTRAY | |
| | WP(C)/ / | MP | | 22105/2026 |
| 230 | D-WP(C)/53834/2026 | MUNA MALI | ACHYUTANANDA PATTANAIK | |
| | WP(C)/ / | MP | | 22106/2026 |
| 231 | D-WP(C)/53857/2026 | K.SRINIVAS RAO | DR. JITENDRA KUMAR LENKA | |
| | WP(C)/ / | MP | | 22107/2026 |
| 232 | D-WP(C)/53861/2026 | SUBASH KUMAR DASH | DR. JITENDRA KUMAR LENKA | |
| | WP(C)/ / | MP | | 22108/2026 |
| 233 | D-WP(C)/47912/2026 | M/S.SERAJUDDIN AND CO., KOLKATA | SARADA PRASANNA SARANGI | |
| | WP(C)/32993/2026 | MP | | 22109/2026 |
| 234 | D-WP(C)/53865/2026 | NAMITA DAS | DR. JITENDRA KUMAR LENKA | |
| | WP(C)/ / | MP | | 22110/2026 |
| 235 | D-WP(C)/53866/2026 | MAHESWAR SAHU | SARAT CHANDRA PADHI | |
| | WP(C)/ / | MP | | 22111/2026 |
| 236 | D-WP(C)/53837/2026 | AADYA URJA SOLUTIONS PVT LTD | UMESH CHANDRA MOHANTY | |
| | WP(C)/ / | MP | | 22112/2026 |
| 237 | D-WP(C)/53869/2026 | PRANATI PANDA | SANJIB KUMAR BHANJADEO | |
| | WP(C)/ / | MP | | 22113/2026 |
| 238 | D-WP(C)/53870/2026 | CHITTA RANJAN SWAIN | PRAVAT KUMAR MUDULI | |
| | WP(C)/ / | MP | | 22114/2026 |
| 239 | D-WP(C)/53871/2026 | THE STATEMAN LTD., KHORDHA | HRUDANANDA MOHAPATRA | |
| | WP(C)/ / | MP | | 22115/2026 |
| 240 | D-WP(C)/53872/2026 | ODISHA POWER GENERATION CORPORATION LTD, KHURDA | ADITYA MISHRA, BHUBANESWAR | |
| | WP(C)/ / | MP | | 22116/2026 |
| 241 | D-WP(C)/53875/2026 | THE STATEMAN LTD., KHORDHA | HRUDANANDA MOHAPATRA | |
| | WP(C)/ / | MP | | 22117/2026 |
| 242 | D-WP(C)/53877/2026 | SURABHI NAIK | SISIR KUMAR PUROHIT | |
| | WP(C)/ / | MP | | 22118/2026 |
| 243 | D-WP(C)/53880/2026 | PRASANTA KUMAR PANDA | KAIBALYA PANDA | |
| | WP(C)/ / | MP | | 22119/2026 |
| 244 | D-WP(C)/53838/2026 | SK. MANAWAR ALI | SAROJA KANTA SAMAL | |
| | WP(C)/ / | MP | | 22120/2026 |
| 245 | D-WP(C)/53878/2026 | SOBHA SAGAR MEHER | DURGESH NARAYAN RATH | |
| | WP(C)/ / | MP | | 22121/2026 |